



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)  
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 2**

**[DIVISION BENCH-I**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-I), ALONG WITH  
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/563/2023	GITA RANI GHOSH <b>Versus</b> THE AUTHORIZED OFFICER OF IDBI BANK AND 2 ORS	MR. S MITRA MR A K BORO	
<b>ADMISSION</b>				
2	WA/30/2019 FIXED	SMTI MOMTAZ BEGUM <b>Versus</b> SMTI MOUSUMI MAZUMDAR AND 7 ORS	MR. N BORAH MR. J PATOWARY MR. H MAZUMDER	MR. R SARMA (R-7) MR. A GANGULY (R1) MR. A DUTTA (R1) MR. A DHANUKA (R1) SC, EDU SC, SSA
3	WA/140/2022 FIXED	UBC/75 NARENDRA NATH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS RUKMINI BARUA MS PADMINI BARUA	GA, ASSAM
4	WA/167/2022 CAVT. NO.05232/022, WITH LCR, CAVT./523/2022	THE MANAGEMENT OF TEA RESEARCH ASSOCIATION <b>Versus</b> TOCKLAI EMPLOYEES UNION AND ANR.	MR S N SARMA SENIOR ADVOCATE MR. P K GOSWAMI MR. M HUSSAIN MR. K KALITA MS. C BASUMATARY MS G SWAMI	MS S MOCHAHARI MR A DASGUPTA MR SISHIR DUTTA MS B DAS MR. S DUTTA FOR CAVEATOR
5	WA/258/2022 FIXED	N.C. DAS ALLED INFRA (JV) <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, RAILWAY SC, FOREST
6	<b>WITH</b> WA/259/2022	N. C. DAS AND CO <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI ASSTT.S.G.I. SC, FOREST
7	<b>WITH</b> WA/262/2022	NCDC- GPT (JV ), <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR A KALITA MR. U K GOSWAMI MR. R K BOTHRA	MR. K GOGOI SC, NF RLY SC, FOREST

8	WA/274/2022 FIXED	CENTER FOR ENVIRONMENT PROTECTION (CEP) <b>Versus</b> THE STATE OF MIZORAM AND ORS. B	MS S DAS DILME R.M. MOMIN MR LALNUNMAWIA	MR. P D NAIR (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR. A CHETRY (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR. P GOSWAMI (r-5) MR G ALAM (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR S DAS (R-41 TO 50) MR. H ROHMAN (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) S R A NASER (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR K DEKA (R-41 TO 50) S BORA (r-5) MS S GOYAL (R7,R8, R11, R12, R24, R28, R29, R31, R33, R38, R510-562) MR H K SARMA (r-5) MR BHARGAV DAS (r-5) ADDL. GA, MIZORAM AG, MIZORAM
9	WA/365/2022	MD. ARJU ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. E	MR. M A SHEIKH K U AHMED MS P SARMA MR. M HUSSAIN MS N HASAN	SC, SEC. EDU. SC, FINANCE
10	WP(C)/489/2022 FIXED	M/S RATHI TRADERS AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
	<b>WITH</b>			
11	WP(C)/4085/2021	M/S CHUNNILAL BOTHRA AND SONS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR S J SAIKIA MR A DAS (R-5)
	<b>WITH</b>			
12	WP(C)/4100/2021	M/S JAISWAL TRADING AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-4) MR A DAS (R-4)
	<b>WITH</b>			
13	WP(C)/4151/2021	HEMKARAN STORES <b>Versus</b> THE UNION OF INDIA AND 5 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
	<b>WITH</b>			
14	WP(C)/4166/2021	VIJAY TRADING CO. <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)

15	<b>WITH</b> WP(C)/4168/2021	MOTILAL GYANCHAND AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
16	<b>WITH</b> WP(C)/4170/2021	M/S SOCIETY SOAP WORKS AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
17	<b>WITH</b> WP(C)/4173/2021	MAHABIR PRASAD MAHENDRA KUMAR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
18	<b>WITH</b> WP(C)/4327/2021	GUNCHAND DALCHAND <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
19	<b>WITH</b> WP(C)/5107/2021	ABHAY ASSOCIATES AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
20	<b>WITH</b> WP(C)/7236/2021	M/S LUNAKARAN NANDKISHORE AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR. P DAS MR S J SAIKIA MR. N N DUTTA	SC, GST MR. A K BARUAH (R-5) MR A DAS (R-5)
21	<b>WITH</b> WP(C)/495/2022	TOLARAM SURENDAR KUMAR KUNDALIA AND ANR <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	SC, GST
22	WP(C)/4233/2022 FIXED	BINUD SONOWAL <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. P MAHANTA MR. D DEKA MR. R B GOHAIN MR A KHARSOHUM	ASSTT.S.G.I.
23	WA/22/2023	VIKASH KUMAR PINCHA <b>Versus</b> THE STATE OF ASSAM AND ANR. H	MR. P J SAIKIA MS D DUTTA	
24	WA/23/2023 CAVT. NO.14062/022, CAVT./1406/2022	PANKAJ BORUAH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 9 ORS.	MR. R P SARMAH MS S P CHETRY	GA, ASSAM MR. P K DEKA MD. S ALOM SC, HEALTH AND F W FOR CAVEATOR
25	WA/24/2023	JORHAT MUNICIPAL BOARD <b>Versus</b> GOUTAM BORA AND 6 ORS.	MR B D DAS MRS R DEKA MR S BORA MR. H R DAS	GA, ASSAM

	<b>WITH</b> I.A.(Civil)/256/2023 in WA/24/2023	JORHAT MUNICIPAL BOARD <b>Versus</b> GOUTAM BORA AND 6 ORS.	MR B D DAS MRS R DEKA MR S BORA MR. H R DAS	GA, ASSAM
26	WA/25/2023 CAVT. NO.00862/023, B/O, CAVT./86/2023	JORHAT MUNICIPAL BOARD <b>Versus</b> NITUL DAS AND 5 ORS.	MR B D DAS MRS R DEKA MR S BORA MR. H R DAS	MR T CHAKRABORTY MR. D CHOUDHURY FOR CAVEATOR
	<b>WITH</b> I.A.(Civil)/261/2023 in WA/25/2023	JORHAT MUNICIPAL BOARD <b>Versus</b> NITUL DAS AND 5 ORS.	MR B D DAS	
27	WA/26/2023 FIXED, CAVT./1343/2022	THE FOOD CORPORATION OF INDIA AND 2 ORS. <b>Versus</b> M/S G.B. CHOWDHURY HOLDINGS PVT. LTD. E	MR B K SINGH MR D AKRAM	MR. N DEKA MR. M GOGOI MS E CHOUDHURY MR A R BAROOAH
<b>ORDERS</b>				
28	I.A./469/2015 FIXED, WITH WA SL.NO. 253077/2015, WP(C)/2400/2012 (D/O), WP(C)/1726/2012 (D/O)	SMT. ANJALI GOSWAMI <b>Versus</b> THE STATE OF ASSAM and 4 ORS,	MR.D SARMA MR.B SINHA	SC, SECONDARY EDUCATION(Res. No. 4 & 5 notice issued/ not appeared)
29	Cont.Cas(C)/357/2018 FIXED	BINOD KUMAR AND 11 ORS. <b>Versus</b> ALOK KUMAR AND ANR.	MR. K N CHOUDHURY MR. M MAHANTA MS. R DEKA	MR. M BHAGABATI (R1, R2) MS G BORA (R1, R2) MS. B TALUKDAR (R1, R2) MR. B KONWAR (R1, R2)
30	Mat.App./6/2020 FIXED, WITH LCR	SRI ARUN KUMAR MALAKAR <b>Versus</b> SMTI. PRATIMA MALAKAR	MR. B J MUKHERJEE MS R SAHA N CHAUDHURY	
31	I.A.(Civil)/445/2020 FIXED in Mat.App./1940/2020	RENUKA BORO <b>Versus</b> PHUKAN CH BORO	MS. M BORAH MS. A KALITA	
	<b>WITH</b> Mat.App./1940/2020 (Filing Number)	RENUKA BORO <b>Versus</b> PHUKAN CH BORO		
32	Mat.App./37/2022 FIXED, WITH LCR	SMT. BHARATI DEY (DAS) <b>Versus</b> DEBASISH DAS	MR. S C BISWAS MS A BORAH MS. J GHOSH	
33	Mat.App./40/2022 FIXED	SUKHAMAY DAS <b>Versus</b> BANALATA MAZUMDAR DAS	MR. K SARMA MR. S BORUAH	
34	I.A.(Civil)/262/2023 in WA/15854/2022	M/S SOUTH VALLEY INFRACON PVT. LTD. AND ANR. <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. K GOSWAMI MR H I CHOUDHURY A NEOG MS M KAKOTY MR. A SANDILYA	DY.S.G.I. SC, PNB
	<b>WITH</b> WA/15854/2022 (Filing Number)	M/S SOUTH VALLEY INFRACON PVT.LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS . B	MR. A SANDILYA	
35	I.A.(Civil)/278/2023 in WA/540/2023	KRISHNA DEB <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA, SR. ADV MR P DEKA MR. R DE MS M NIROLA	GA, ASSAM SC, AG
	<b>WITH</b> WA/540/2023 (Filing Number)	KRISHNA DEB. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS. B	MR. P J SAIKIA, SR. ADV	
<b>HEARING</b>				
36	WA/12/2022 FIXED	THE STATE OF MIZORAM AND ANR <b>Versus</b> MIZORAM GORKHA SANGH AND ANR	MR. A CHOUDHURY MR. T CHAKRABORTY	MR. N SHARMA

37 Mat.App./33/2022  
FIXED, WITH LCR

TAPAN DAS  
**Versus**  
RIMPI DAS

MR P K DAS  
MR. M BARUAH  
MR. M ALOM

MR. P BORDOLOI  
MS M NIROLA

38 WA/129/2022  
FIXED

UNION OF INDIA AND ANR  
**Versus**  
N. LUNGMUANA AND 50 ORS.

MR. R K D CHOUDHURY  
C.G.C.  
MS. L DEVI  
ASSTT.S.G.I.

MR. I CHOWDHURY SR  
ADV (R-2,6 to17,20 to  
24,26,27,31,36,42,43,45  
to 49)  
MR. S BISWAKARMA (R-2,6  
to17,20 to  
24,26,27,31,36,42,43,45  
to 49)  
MR. K P PATHAK (R-2, 6 TO  
17, 20 TO 24, 26,27, 31,  
36, 42, 43, 45 TO 49.)  
GA, MIZORAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,6th February 2023 ]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE THE CHIEF JUSTICE (ACTING)**

**COURT NO: 2**

**[THIS BENCH WILL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	Cont.Cas(C)/53/2023	ASSAM MADRASSA TEACHERS ASSOCIATION AND 4 ORS <b>Versus</b> BIJOYA CHOUDHURY	MR. M A I HUSSAIN MR. A R BHUYAN MR N A MAZARBHUIYA	
2	Cont.Cas(C)/54/2023	DEBANAN BASUMATARY <b>Versus</b> GYANENDRA DEV TRIPATHI, I.A.S.	MS A ZAHAN S I AKAND	
3	Cont.Cas(C)/55/2023	RECT /GD ANIL KUMAR <b>Versus</b> AJAY KUMAR BHALLA AND ANR.	MR P RAI MR H BEZBARUA MS. S. SAIKIA MS. R MAZUMDAR	
4	Cont.Cas(C)/57/2023	GOURANGA SINHA <b>Versus</b> BIJOYA CHOUDHURY	MR. A M S MAZUMDER GK GOGOI	
5	Cont.Cas(C)/58/2023	EX TC 62078 RECT/BB RAMBIR <b>Versus</b> AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MR P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	
<b>ORDERS</b>				
6	Cont.Cas(C)/275/2019 FIXED	AGARWAL STORE AND ANR. <b>Versus</b> DEBESWAR MALAKAR	MR H DAS MS KEWI MR D KHAN	MR. D SAIKIA (R-3) MR. S BORA (R-3)
	<b>WITH</b> I.A.(Civil)/2194/2020 <b>in</b> Cont.Cas(C)/275/2019	AGARWAL STORE AND ANR. <b>Versus</b> GHANSHYAM DASS	MR D KHAN	MR. S BORA
7	Cont.Cas(C)/346/2020 FIXED	MUSLIM ALI <b>Versus</b> RAJESH KEMPRAI AND 3 ORS.	MR P SARMA	MR. D SAIKIA (R1, R2, R4) MR. D NATH (R1, R2, R4)
8	Cont.Cas(C)/142/2021	ARUN SAIKIA <b>Versus</b> PREETOM SAIKIA AND ANR	MRS P RAI MR. S P CHOUDHURY MR H BEZBARUA MS. P K DEVI MR K BISWAKARMA MS B DEVI MR H J SAIKIA MR. S. J. SARKAR	MR. D SAIKIA MR. N J KHATANIAR MR. K K DUTTA
	<b>WITH</b> I.A.(Civil)/1897/2022 <b>in</b> Cont.Cas(C)/142/2021	ARUN SAIKIA <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MRS P RAI MR H BEZBARUA	SC, EDU

9	Cont.Cas(C)/23/2022 B/O	SMTI SAJAL KAMAL DAS <b>Versus</b> PREETOM SAIKIA, IAS AND 3 ORS	MR. S HAZARIKA MR S SARMAH	MR. D SAIKIA (R4) MR S M T CHISTIE (r-1,2) MS. P CHAKRABORTY (r-1,2) MR. R MAZUMDAR (R4) MR. I ALAM MR. U SARMA (R4) MS H TERANGPI MS H TERANGPI
10	Cont.Cas(C)/71/2022 B/O	KAILASH CHANDRA PRODHANI AND ANR <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR.	MR. S K ROY MD K RAHMAN MS P M SARMA	
11	Cont.Cas(C)/201/2022	MAHENDRA NATH MAHANTA AND ANR <b>Versus</b> SURANJANA SENAPATI AND 3 ORS	MR. S K GOSWAMI MR. R SHARMA	MR. D SAIKIA MR. P K BORAH MR B KAUSHIK
12	Cont.Cas(C)/220/2022 B/O	SWAPNA HAZARIKA <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS AND 2 ORS	MR. N BORAH MR H MAZUMDER	MR. N J KHATANIAR (R-2) MR B KAUSHIK (R-2)
13	Cont.Cas(C)/292/2022 B/O	DIPTI DAS <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR. N BORAH MR H MAZUMDER	MR. D SAIKIA MR. P K BORAH MR. N J KHATANIAR
14	Cont.Cas(C)/515/2022 FIXED	JYOTISH CHANDRA DAS <b>Versus</b> AAYUSH GARG IAS	MR. R K TALUKDAR DIKSHITA DEKA	MR. K GOGOI (R-2)
15	Cont.Cas(C)/572/2022	PINKU DAS <b>Versus</b> DR. BIJOYA CHOUDHURY	MR M J QUADIR	
16	Cont.Cas(C)/612/2022 FIXED	BIREN CHANDRA BORAH <b>Versus</b> BIJOYA CHOUDHURY AND ORS.	MR. S P CHOUDHURY MS B DEVI	SC, ELEM. EDU MR B KAUSHIK SC. ACCOUNTANT GENERAL SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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**BEFORE:**

**HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR**

**COURT NO: 3**

**[CIVIL BENCH-II]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3097/2022 B/O	MD. MOYNUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. R ALI MR M Z SHAH H A AHMED MR A S SK	SC, ELEM. EDU MR. A R BHUYAN (R-6) GA, ASSAM MR. M U MAHMUD (R-7) MR. S RANA (R-6) MR S H MAHMUD (R-7)
2	WP(C)/4413/2022	RANADHIR ADHIKARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S UPADHAY MS. A LALA	SC, ELEM. EDU GA, ASSAM
3	WP(C)/4439/2022	SAIM UDDIN BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. A H ALAMGIR	SC, ELEM. EDU GA, ASSAM
4	WP(C)/5061/2022	AKHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR M HASHAN MR. M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
5	WP(C)/5313/2022	HASINA BEGUM BARBHUIYA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	DR. B AHMED MR. R A CHOUDHURY MR. R A MAZUMDER	SC, ELEM. EDU GA, ASSAM
6	WP(C)/5429/2022 FIXED	ARFAN AZAM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	ASSTT.S.G.I.
7	WP(C)/6768/2022	DEBARATI DEB <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR. A K AZAD MR S A SIKDER	SC, ELEM. EDU GA, ASSAM
8	WP(C)/6776/2022	SMTI. ARUNA GOGOI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI B. NATH C. DEKA	SC, ELEM. EDU GA, ASSAM
9	WP(C)/7214/2022	ABDUL WAHID <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR A U AHMED MS. H SARMA	SC, HIGHER EDU
10	WP(C)/7250/2022	HIRANYA KR BORO <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS. S KHATANIAR MRS. P BARMAN (BORKAKOTI) MR. A NARZARI	SC, SEC. EDU.
11	WP(C)/7457/2022 FIXED	MITHU SAHA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR A KUNDU	SC, ELEM. EDU MR. R K MUSAHARY, SC, BTC



12	WP(C)/7677/2022	JOHIRUL ISLAM AND 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR B SINHA MR. M HUSSAIN	SC, ELEM. EDU SC, SSA
13	WP(C)/7692/2022 B/O	AFZAL HOSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	G UDDIN MS. P ADHIKARI MR A K AZAD	SC, ELEM. EDU
14	WP(C)/7959/2022	KUMARGATI HILLS M E MADRASSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MRS L BORUAH MS M BORAH MR. B B BORAH LUAYING	SC, ELEM. EDU GA, ASSAM
15	WP(C)/8387/2022	SATYENDRA HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI MR. S. J. SARKAR	SC, HEALTH
16	WP(C)/47/2023 FIXED	SHANEWAGE AHMED AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR K BHUYAN MR. M U E BHUYAN	SC, HIGHER EDU GA, ASSAM MR. S M T CHISTIE SC, G U
17	WP(C)/180/2023 FIXED	MD. AKTHAR HUSSIAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	SC, ELEM. EDU GA, ASSAM
18	WP(C)/183/2023 FIXED	SUNIL DAIMARI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED	SC, SEC. EDU. SC, SCERT, ASSAM
19	WP(C)/546/2023	MRIDULA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR P K GOSWAMI MR A BARMAN	SC, ELEM. EDU GA, ASSAM
20	WP(C)/558/2023	MANASH PRATIM SARMAH <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, SEC. EDU. GA, ASSAM
21	WP(C)/592/2023	DEEPA BORA AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, ELEM. EDU DY.S.G.I. SC, SSA
22	WP(C)/600/2023	FARIDA KHANAM AKANDA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA	SC, SEC. EDU.
23	WP(C)/607/2023	ABDUL GONI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, SEC. EDU. GA, ASSAM
<b>ORDER (STAY VACATING)</b>				
24	I.A.(Civil)/253/2023 B/O in WP(C)/1990/2022 <b>WITH</b> WP(C)/1990/2022	ABDUL AWAL MONDAL, <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR R ISLAM	SC, SEC. EDU. SC, BTC
		AFSAR ALI AND 8 ORS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MD A HUSSAIN MR. M HOQUE	SC, SEC. EDU. MR R ISLAM (R-7) SC, BTC
<b>ADMISSION</b>				
25	WP(C)/3525/2019 PART HEARD	AMARENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B GOGOI MR P NAYAK MS. N BORDOLOI	SC, EXCISE DEPTT.
26	WP(C)/79/2018 FIXED	MANASH CHETIA <b>Versus</b> THE STATE OF ASSAM	MR. A R SIKDAR MR. M H TALUKDAR MR. M H TALUKDAR	SC, HIGHER EDU GA, ASSAM MR. S. SAIKIA (SC,AICTE) MR. S. SAIKIA (SC,AICTE)
27	WP(C)/8884/2018	ROSHESWAR SONOWAL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. N BORAH MR. H MAZUMDER	SC, SEC. EDU. MR. R SARMA (R4) MS. P BARMAN (R4)
28	WP(C)/2129/2020	FORCE NO. 045205106 CT/GD NARESH KUMAR YADAV <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY ASSTT.S.G.I.

29	WP(C)/3550/2021	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. S DEKA MR A D CHOUDHURY MS. J BORO	SC, SEC. EDU. MS. S B CHOUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
30	<b>WITH</b> WP(C)/378/2017	BHASKAR KUMAR DAS <b>Versus</b> THE STATE OF ASSAM and 3 ORS.	MR. S DEKA MR.A D CHOUDHURY MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	<b>WITH</b> I.A.(Civil)/3529/2019 <b>in</b> WP(C)/378/2017	SATISH BRAHMA <b>Versus</b> BHASKAR KUMAR DAS	MS. S B CHOUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
31	<b>WITH</b> WP(C)/3723/2018	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	MR. S DEKA (R5) GA, ASSAM MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
32	<b>WITH</b> WP(C)/1935/2020	CHANDANA MAHANTA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
33	WP(C)/3847/2021	MOFIDUL ISLAM TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM MR. A HUSSAIN (R-7) MR. A S AHMED (R-7) SC, FINANCE
34	WP(C)/4274/2021	HIRALAL RAMCHIARY <b>Versus</b> THE BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MRS. K DEVI MS S A KHALIFA	SC, BTC
35	WP(C)/4281/2021	KAMAL UDDIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR M H AHMED MS. N SULTANA	SC, ELEM. EDU GA, ASSAM
36	WP(C)/5498/2021	KANDARPA DAS <b>Versus</b> THE CHANCELLOR GAUHATI UNIVERSITY AND 5 ORS.	MR. D DAS SR. ADV MR. U K NAIR MR. U K NAIR MR T CHAKRABORTY MR T CHAKRABORTY MR. D CHOUDHURY MR J DAS MR K TALUKDAR	MR. K N CHOUDHURY (R2- R5) MR. P J PHUKAN (SC, G.U., R2-R5) MR P P PHUKAN (R2-R5) SC, G U
37	WP(C)/5963/2021	ABDUR RAZZAK <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. J LASKAR MR R DAS	SC, ELEM. EDU GA, ASSAM MR. S B LASKAR (R-7) MR. H A LASKAR (R-7) MS N KALITA MS D DUTTA (R-7) A. H. AHMED
38	WP(C)/782/2022	MITHUN MALAKAR AND 84 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MRS. R CHETRI MR. M H RAJ BORBHUIYAN MS. S RASUL	SC, ELEM. EDU SC, N C T E SC, SSA
39	<b>WITH</b> WP(C)/526/2022	IQBAL AHMED LASKAR AND 101 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. P B BORDOLOI MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, ELEM. EDU SC, N C T E SC, SSA

40	<b>WITH</b> WP(C)/2312/2022	JATIN CHANDRA MEDHI AND 28 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. U N CHATTRY MR. O LASKAR	SC, ELEM. EDU SC, N C T E SC, SSA
41	WP(C)/2621/2022 B/O	GOBIN SARMAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J PAYENG MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, SEC. EDU. MR. K BORUAH (R4) MR. M ALOM (R4)
42	WP(C)/2740/2022	CHITTA RANJAN SARKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD H R AHMED	SC, ELEM. EDU GA, ASSAM
43	WP(C)/2859/2022	CHANDANA MEDHI <b>Versus</b> THE COTTON UNIVERSITY AND 3 ORS.	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	SC, COTTON UNIVERSITY MR. P D NAIR
44	WP(C)/425/2023 CAVT. NO.00642/023, FIXED	MADHAB BHUYAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. U K NAIR MR. S K DAS MR R KARIM	SC, SEC. EDU. MR K K MAHANTA (Sr. Advocate) FOR CAVEATOR
45	<b>WITH</b> WP(C)/2638/2017  CAVT. NO. 599/2017	MADHAB BHUYAN, <b>Versus</b> THE STATE OF ASSAM and 6 ORS.	MR.S K DAS MR R KARIM	MR. N J KHATANIAR, SC, SEC. EDU. MS N BEGUM (r-7) MRS B JAIN (R.No.5) MR. N J GOGOI(R.No.5) MR. K M MAHANTA (r-7) MR S GAUTAM (r-7) MS N BORDOLOI(R.No.6)

**ORDERS**

46	Cont.Cas(C)/288/2020	KHAGEN DUTTA <b>Versus</b> PREETAM SAIKIA AND 5 ORS.	MRS. K DEVI MS R BARUAH	MR. D SAIKIA (r-5) MR. R MAZUMDAR (r-5) MR. P K BORAH MR. U SARMA (r-5)
47	Cont.Cas(C)/54/2022	SYEDA PUTALY BEGUM <b>Versus</b> MAMATA HOJAI	MD S HOQUE MR. M DEKA MR S JAFRI	
48	Cont.Cas(C)/55/2022	ABDUL KAIYUM LASKAR AND 2 ORS <b>Versus</b> B KALYAN CHAKRAVARTHY AND ANR.	MR. J LASKAR MR R DAS	
49	Cont.Cas(C)/370/2022	MUKHESWAR CHINTEY AND 3 ORS <b>Versus</b> DR. BIJOYA CHOUDHURY AND 2 ORS	MR J PAYENG	MR. D SAIKIA (r-1) MR. N J KHATANIAR (r-1) MR. A PHUKAN (r-1)
50	Cont.Cas(C)/466/2022	KARICHUK L P SCHOOL <b>Versus</b> KABITA DEKA AND 2 ORS	MR. A DEKA	MR S M T CHISTIE (r-1) MR. T DEURI MRS. R S DEURI MS. N PHUKAN (r-1) MS T WAPANGLA
51	I.A.(Civil)/2044/2022 FIXED in WP(C)/7061/2021 <b>WITH</b> WP(C)/7061/2021	THE PRINCIPAL, SILAPATHAR COLLEGE <b>Versus</b> SMTI DIPIKA BARUAH AND 3 ORS.  DIPIKA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR J PAYENG  MR. K N CHOUDHURY MR. R M DEKA N GAUTAM	N GAUTAM SC, EDU  MR J PAYENG(R-3) MR. K GOGOI (SC, HIGHER EDU DEPT.) SC, EDU

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023

7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK**

**COURT NO: 4**

**[CIVIL BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDER NO STEPS</b>				
1	Review.Pet./131/2018 WITH WP(C)/3952/2010 (D/O)	THE STATE OF ASSAM <b>Versus</b> SMTI PHULESWARI DOLEY	MR. D SAIKIA MR S M T CHISTIE MR. N SARMA	
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
2	I.A.(Civil)/201/2023 in Cont.Cas(C)/322/2019  <b>WITH</b> Cont.Cas(C)/322/2019	SHEULY LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN  SHEULY LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN	MS. A TALUKDAR  MR. D K SARMAH MS. A TALUKDAR	SC, ELEM. EDU MS. S KONWAR
3	<b>WITH</b> WP(C)/839/2020	SHEULY LASKAR <b>Versus</b> THE STATE OF ASSAM AND 15 ORS	MR. D K SARMAH MR D KALITA MS. A TALUKDAR	SC, ELEM. EDU MR. S P CHOUDHURY MR. S P CHOUDHURY
4	I.A.(Civil)/218/2023 in Cont.Cas(C)/113/2022  <b>WITH</b> Cont.Cas(C)/113/2022	SHIRAJUL HOQUE <b>Versus</b> DR. BIJOYA CHOUDHURY AND ANR  SHIRAJUL HOQUE <b>Versus</b> DR. BIJOYA CHOUDHURY, ACS	MR J ISLAM MS LR KHANAM	
<b>ADMISSION</b>				
5	WP(C)/5041/2016	MD. MAHSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.R BARUAH MS.K DEVI MS.K DAS MS.R BORAH	MR S M T CHISTIE, SC, SECONDARY EDUCATION DEPARTMENT
6	WP(C)/6740/2016	ABHIJIT BHOWMICK <b>Versus</b> GAUHATI UNIVERSITY and 4 ORS.	MR.S S DEY MR.M NATH MR.A BHATTACHARJEE MR.D P BORAH MR.D J KAPIL	SC, G U MR.L P SHARMA

7	WP(C)/2776/2020	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MR S BORTHAKUR MR. M SARMA MR. D GOGOI	SC, SEC. EDU. MR. S P SHARMA MR. S P SHARMA MS U SHARMA MS U SHARMA MR B TALUKDAR MR B TALUKDAR MS T K SHARMA MS T K SHARMA
<b>WITH</b>				
8	WP(C)/6004/2022	GANGADHAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. D GOGOI	SC, SEC. EDU.
9	WP(C)/5179/2020	MOHMOD NADEEM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. A HUSSAIN MR R ISLAM MS M DEKA	SC, SEC. EDU. GA, ASSAM
10	WP(C)/1700/2021	BHABANANDA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. D F A AHMED MR. J LASKAR	MRS. K DEVI MR. A K BARUAH (R-4) MR. D BORA (R-4) MS S A KHALIFA SC, EDU
<b>WITH</b>				
	I.A.(Civil)/3575/2022 in WP(C)/1700/2021	NAGENDRA SARMAH, MA, BED. <b>Versus</b> BHABANANDA KALITA AND 3 ORS.	MRS. K DEVI MS S A KHALIFA	MR. J LASKAR
11	WP(C)/141/2022	ANJARUL AZAM FAKIR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MRS H B GOHAIN MS. M SARMAH	SC, HIGHER EDU
12	WP(C)/1237/2022	SMTI. RIMI HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. R C SAIKIA MS. N DEY MR G BARUAH	SC, SEC. EDU. GA, ASSAM
13	WP(C)/1588/2022 B/O	MAHBUB ZAKARIA LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MS. S SEAL MS. S KANUNGOE MS. J CHETTRY	GA, ASSAM SC, EDU
14	WP(C)/1724/2022	KANCHAYAN TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM MR. A R SIKDAR (R-7,8) MD A ALI MR. S I TALUKDAR (R-7,8) M M ZAMAN (R-7,8)
<b>WITH</b>				
	I.A.(Civil)/2690/2022 in WP(C)/1724/2022	MD. MOKADDESH ALI <b>Versus</b> MISS KANCHAYAN TALUKDAR AND 7 ORS.	MR. A R SIKDAR MR. S I TALUKDAR	SC, ELEM. EDU GA, ASSAM MR. M ALI
15	WP(C)/2462/2022	ANJU DAS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. R SARMA MS. S D SAIKIA	SC, ELEM. EDU MR H DAS (R7, R8) MR. M K SARMA (R-9) MS. S S SAIKIA (R-9) MR G DAS (R-9) B KRISHNA (R-9) MR S N NATH (R7, R8)
16	WP(C)/2681/2022	MD. NURJAMAL AND 96 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR. D DOLEY MS P BORA	SC, ELEM. EDU GA, ASSAM SC, SSA
17	WP(C)/3184/2022	MALIN CHANDRA BORO AND 87 ORS. <b>Versus</b> THE UNION OF INDIA AND 3 ORS.	MR. R P SARMAH MR. D DOLEY MS S P CHETRY	SC, ELEM. EDU MR. C K S BARUAH SC, N C T E ASSTT.S.G.I.
18	WP(C)/3212/2022	AROMA INDIA PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	DR A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. SURAJIT DAS (r-8) GA, ASSAM MR. P P DAS (r-8) SC, INDUSTRIES AND COMMERCE SC, TAXES

19	WP(C)/4210/2022	NABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH	SC, ELEM. EDU
20	WP(C)/4301/2022 B/O	DR. RAMA PRASAD BISWAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, HIGHER EDU SC, AG SC, ASSAM UNIVERSITY
21	WP(C)/4534/2022	SMTI KALPANA DEVI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS. P BHATTACHARYA MR. A BORUA MS P SARMA	SC, SEC. EDU. MR. B P SINHA (r-6)
22	WP(C)/5020/2022	SUJIT PAUL CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
23	WP(C)/5041/2022	SHIKA RUDRA PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM
24	WP(C)/6147/2022	JIBAN CH. BARMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 12 ORS	MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK	SC, ELEM. EDU GA, ASSAM SC, BTC ASSTT.S.G.I. SC, SSA
25	WP(C)/6202/2022	MD HAZARAT ALI @ HAZARAT ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MD. M H CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY MR. S N AHMED	SC, ELEM. EDU GA, ASSAM
26	WP(C)/6459/2022 B/O	DR. ANIRVANA DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A R TALUKDAR	SC, SEC. EDU. GA, ASSAM MS S DASGUPTA (r-5,6)
<b>ORDERS</b>				
27	WP(C)/7903/2015	KARAIKHAITY ANCHALIK JUNIOR COLLEGE <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR.M DUTTA MR.M ISLAM MS.S HALAI MR.N UDDIN	GA, ASSAM MR. T C CHUTIA, SC, HIGHER SEC. SC, SECONDARY EDUCATION
28	Cont.Cas(C)/61/2020	MAINOLA JIDUNG <b>Versus</b> PRITAM SAIKIA AND 5 ORS	MR R BORAH	MR. D SAIKIA MR S M T CHISTIE MR. K GOSWAMI MR. B DEORI MS. A NEOG MS K DAS MS M KAKOTY MR. A SANDILYA
29	Cont.Cas(C)/269/2020	BRAHMANANDA KURMI <b>Versus</b> PREETOM SAIKIA AND 2 ORS.	MR. M KHAN MR. J RAHMAN KAKALI DEVI	MR. D SAIKIA (R-3) MR S M T CHISTIE (R-3) MS. N BORDOLOI
30	Cont.Cas(C)/319/2020	CENTURY PLYBOARDS (I) LTD. AND ANR. <b>Versus</b> AJAY BHUSHAN PANDEY AND 2 ORS.	DR. A SARAF MR. P BARUAH MR. P DAS MR S J SAIKIA MR. N N DUTTA	MR. B SARMAH MR. B SARMAH MR B HAZARIKA
31	Cont.Cas(C)/56/2021	SAMAN ALI SHEIKH <b>Versus</b> PREETAM SAIKIA AND ANR	MD. A. RASHID MR. M HUSSAIN	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE MR S M T CHISTIE MS N M SARMA MS K DAS
32	Cont.Cas(C)/114/2021	RAMENDRA NATH SARMA <b>Versus</b> PREETOM SAIKIA, IAS AND ANR	MR. S HAZARIKA	MR. D SAIKIA (r-1) MR S M T CHISTIE MR S M T CHISTIE
33	Cont.Cas(C)/477/2021	SMTI. TAPASI NATH <b>Versus</b> (2) MS. MAMATA HOJAI, AES	MR. R K TALUKDAR MR. D BORAH MS. J RAJBONGSHI	MR. D SAIKIA (R-1) MR S M T CHISTIE
34	WP(C)/6511/2021	MOHAN BORUAH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DEKA	SC, SEC. EDU.

35	WP(C)/7054/2021	SAMEL TIRKEY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	G UDDIN MS ANNA K P MD H R AHMED M GOGOI MS. P ADHIKARI	GA, ASSAM SC, EDU SC, FINANCE
36	WP(C)/7079/2021	DEEPALI BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A DHAR MR G R DEV MD F FARIDI	SC, HIGHER EDU
37	Review.Pet./130/2022 WITH WP(C)/4363/2021 (D/O)	ANARUL ISLAM AND 4 ORS. <b>Versus</b> HADIUL ISLAM AND 8 ORS.	MR S BORTHAKUR MR. K MOHAMMED	GA, ASSAM MR. M HAQUE (R-8) MR. DITUL DAS (R-8) MR. R RAHMAN (R-8)
38	Cont.Cas(C)/428/2022	ANOWAR HUSSAIN AND 6 ORS. <b>Versus</b> BHARAT BHUSHAN DEV CHOUDHURY AND ANR.	MD. S ALOM MS. A BEGUM MR. M S ALAM	
39	Cont.Cas(C)/454/2022	DR. SAMEDUR RAHMAN <b>Versus</b> M S MANIVANNAN AND 3 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	MR. D SAIKIA (R-1) MR. K GOGOI MR. A R TAHBILDAR (R-1) MS. S G BARUAH (r-3) MR S DAS (R-1) MR. B BORGHAIN MR B SAIKIA (r-3)
40	WP(C)/2835/2022 FIXED	JOGESH CH LAHKAR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. S CHOWDHURY	SC, SEC. EDU. MR. LENTSO (R-4) SC, FINANCE
41	I.A.(Civil)/3486/2022 FIXED in WP(C)/5258/2022  <b>WITH</b> WP(C)/5258/2022	MITALI SONOWAL, <b>Versus</b> BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA AND 3 ORS.  BORNALI SAIKIA KAKOTI @ BORNALI SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR D BARMAN MR. S K DAS MR R KARIM  MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS D DAS	SC, SEC. EDU.    SC, SEC. EDU.
42	I.A.(Civil)/3769/2022 in Cont.Cas(C)/415/2021  <b>WITH</b> Cont.Cas(C)/415/2021	TAJ UDDIN LASKAR <b>Versus</b> SMTI SURANJANA SENAPATI, ACS  TAJ UDDIN LASKAR <b>Versus</b> SANJIB KUMAR BHUYAN	MR. L R MAZUMDER MR. A Z AHMED  MR. L R MAZUMDER MR. A Z AHMED	SC, SEC. EDU.   SC, ELEM. EDU MR B KAUSHIK
43	WP(C)/3782/2022 B/O	HAM AK RURAL DEVELOPMENT FOUNDATION <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. P MAHANTA MS. P SAHARIA	SC, HIGHER EDU SC, U G C SC, G U
44	WP(C)/6599/2022	ALTAB HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	SC, ELEM. EDU GA, ASSAM
45	I.A.(Civil)/138/2023 B/O in WP(C)/8432/2022  <b>WITH</b> WP(C)/8432/2022	KAMAL KRISHNA KAKOTI <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS.  KAMAL KRISHNA KAKOTI <b>Versus</b> THE DIBRUGARH UNIVERSITY AND 3 ORS.	MR. U J SAIKIA MS M DAS  MR. U J SAIKIA MS M DAS	SC, DIB. UNIVERSITY   SC, DIB. UNIVERSITY
<b><u>STAY MATTERS</u></b>				
46	WP(C)/5063/2022	IMDADUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. S C BISWAS MR. L R MAZUMDER MS J HAZARIKA MR. A ISLAM MS. J GHOSH	SC, SEC. EDU. MR. A K DUTTA (r-4) MR. B PURKAYASTHA (r-4)



**WITH**  
I.A.(Civil)/2644/2022  
**in** WP(C)/5063/2022

IMDADUR RAHMAN LASKAR  
**Versus**  
THE STATE OF ASSAM AND 3 ORS.

MR. S C BISWAS  
MS. J GHOSH

SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA  
HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 5**

**[SPECIAL DIVISION BENCH**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO SPECIAL DIVISION BENCH)  
AND ADDITIONAL HEARING CAUSELIST DATED  
02-01-2023 TO 03-03-2023(RELATING TO  
DIVISION BENCH-II), ALONG WITH THE  
FOLLOWING MATTERS**

**THIS BENCH WILL RISE AT 1:15 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ADMISSION</b>				
1	Crl.Pet./284/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> RAM SANKAR MAURYA	MR. P N GOSWAMI	MR. M BISWAS MS M DAS
	<b>WITH</b>			
2	Crl.Pet./213/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> KAMRUL ISLAM MAZUMDAR	MR. P N GOSWAMI MR. M PHUKAN	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY
	<b>WITH</b>			
3	Crl.Pet./356/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> FAKRUL HAQUE LASKAR	MR. P N GOSWAMI MR. M PHUKAN	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA (r-1) MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR (r-1) MS. L WAJEEDA MS N J BEGUM
	<b>WITH</b>			
4	Crl.Pet./358/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> SAHIDUL ALOM LASKAR	MR. P N GOSWAMI MR. M PHUKAN ADDL. AG, ASSAM	MR. N H MAZARBHUIYAN MR Z KAMAR MR. P J SAIKIA, SR. ADV MR N DASGUPTA MR. N ISLAM MR. A K GUPTA MS. M KECHII MR. N H BARBHUIYA MS P SIKDAR MS. L WAJEEDA MS N J BEGUM

5	<b>WITH</b> Crl.Pet./505/2022	THE STATE OF ASSAM <b>Versus</b> ANOWAR HUSSAIN LASKAR @ MONAI	MR. M PHUKAN MR. R R KAUSHIK	MR. N H BARBHUIYA MS N J BEGUM
6	<b>WITH</b> Crl.Pet./517/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM
7	<b>WITH</b> Crl.Pet./641/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. IMTHIAZ KHAN	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR. A SARMA MR. P DUTTA MR. LENTSO
	<b>WITH</b> I.A.(Crl.)/414/2022 <b>in</b> Crl.Pet./641/2022	MD. IMTHIAZ KHAN, <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A SARMA MR. P DUTTA MR. LENTSO	MR. P N GOSWAMI PP, ASSAM
8	<b>WITH</b> Crl.Pet./642/2022	THE STATE OF ASSAM AND ANR <b>Versus</b> MD. SHAMSUZZAMAN SHEIKH	MR. P N GOSWAMI MR. M PHUKAN MR. K K PARASAR	MR N M HAZARIKA
9	CRL.A(J)/16/2023	BABUN SARMA <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
10	CRL.A(J)/17/2023	LOLESH DAIMARY <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
11	CRL.A(J)/18/2023	JAYANTA BORAH <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
12	Crl.A./19/2023	HAREN BORAH <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. B BARUAH MRS. S D DEKA	PP, ASSAM
13	CRL.A(J)/19/2023	DIPAK MAHAJAN @ MAHANTI <b>Versus</b> THE STATE OF ASSAM		PP, ASSAM
14	Crl.A./20/2023	BIDHAN TANTIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/54/2023 <b>in</b> Crl.A./20/2023	BIDHAN TANTIA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MR M SAHEWALLA MS. S. TODI	PP, ASSAM
<b>ORDERS</b>				
15	I.A.(Crl.)/39/2023 WITH OFFICE NOTE, LCR 4 FILES <b>in</b> Crl.A./247/2022	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B B NARZARY	PP, ASSAM
	<b>WITH</b> Crl.A./247/2022	MD. FARUK AHMED @ FARUK AHMED CHOUDHURY AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR B B NARZARY	MR. A AHMED (r-2) U U KHAN (r-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA**

**COURT NO: 5**

**[THIS BENCH WILL SIT AT 2:00 PM OR AFTER  
RISING OF THE SPECIAL DIVISION BENCH,  
WHICHEVER IS EARLIER]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>				
1	Bail Appln./385/2023	MD. ABDUL RAHMAN AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR	TUN RAJKHOWA	PP, ASSAM
2	Bail Appln./387/2023	GOPAL GAUTAM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR N N UPADHYAYA MR. B B KAKATI	PP, ASSAM
3	Bail Appln./389/2023	MAJIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. P HAZARIKA MR. H S BORAH	PP, ASSAM
4	Bail Appln./390/2023	FARIDA KHATUN <b>Versus</b> THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
5	Bail Appln./392/2023	ABHISHEK JAISWAL @ ABHISHEK JAYSWAL <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
6	Bail Appln./397/2023	ALTAF HUSSAIN HAZARI <b>Versus</b> THE STATE OF ASSAM	MR. A Y CHOUDHURY MR. T A CHOUDHURY	PP, ASSAM
7	Bail Appln./399/2023	BIPLAB CHANDRA DAS AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	SC, WILD LIFE PROTECTION
8	Bail Appln./400/2023	SANTOSH KUMAR GUPTA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR P DAS MR. A K SINGH	PP, ASSAM
9	Bail Appln./402/2023	NIKHIL SINGH AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER	PP, ASSAM
10	Bail Appln./403/2023	UMAR FARUK <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
11	Bail Appln./405/2023	ABDUL JALIL @ MD. ADUL JALIL AND ANR <b>Versus</b> THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR A K AZAD	PP, ASSAM
12	Bail Appln./408/2023	DHRUBA JYOTI SAIKIA <b>Versus</b> THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM

13	Bail Appln./410/2023	SUMON ROY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	PP, ASSAM
14	Bail Appln./414/2023	MD. AJAGOR ALI <b>Versus</b> THE STATE OF ASSAM	MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
<b><u>MOTION</u></b>				
15	Crl.Pet./16/2023 FIXED	WINMARK SPORTS PVT LTD <b>Versus</b> NABAJIT PHUKAN AND ANR	MR. S C BISWAS MR. B CHOWDHURY MR M REJA MS. J GHOSH	
16	Crl.Pet./43/2023 FIXED	HAREJ ALI <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI H A AHMED	PP, ASSAM
17	Crl.Pet./101/2023	PRABHA SHANKAR TIWARI <b>Versus</b> THE UNION OF INDIA AND ANR	MR. S MITRA MR A K BORO	SC, NCB
18	Crl.Pet./103/2023	UJJAL DAS <b>Versus</b> THE STATE OF ASSAM	MR. N HOQUE	PP, ASSAM
19	AB/305/2023	MD. MOHIDUL ALI @ MOHIBUR ALI @ NUNU <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
20	AB/306/2023	SHUJON ALI @ SUJON ALI <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
21	AB/307/2023	MAHBOOB ALOM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	PP, ASSAM
22	AB/308/2023	EAR MOHAMMAD SAYED <b>Versus</b> THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
23	AB/310/2023	LAXMAN AICH <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	PP, ASSAM
24	AB/319/2023	FAZAL HOQUE @ FAZAL <b>Versus</b> THE STATE OF ASSAM	MS. N NASRIN MR J I MONDAL MR J ISLAM	PP, ASSAM
25	AB/324/2023	SAIDUR RAHMAN <b>Versus</b> THE UNION OF INDIA	MR. T DEURI J RABHA	DY.S.G.I.
26	AB/325/2023 B/O	AZINUR HUSSAIN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR S RAHMAN MR. M HUSSAIN MS. S PHUKAN	PP, ASSAM
27	AB/336/2023	DHAN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. R K PRADHAN MR. A K SAIKIA	PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
28	Bail Appln./2787/2022 WITH OFFICE NOTE, LCR FILES, FIXED	GAUTAM BISWAS <b>Versus</b> THE STATE OF ASSAM	MS. S PHUKAN	PP, ASSAM
29	Bail Appln./3295/2022 WITH LCR AND CASE DIARY, FIXED	ABDUL WAHAB @ ABDUL AHADA AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N J DUTTA MR Z HUSSAIN MR. M HOQUE MR N AHMED	PP, ASSAM
30	Bail Appln./3452/2022 WITH OFFICE NOTE, LCR FILES, FIXED	SAJIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MRS S RAHANA MR. A M AHMED P. GHOSH	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
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## THE GAUHATI HIGH COURT AT GUWAHATI

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**[ For Monday,6th February 2023]**

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 2:00 PM]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SUMAN SHYAM**

**COURT NO: 6**

**[CIVIL BENCH-III]**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS**

**THIS BENCH WILL SIT AT 2:00 PM]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>MOTION</u></b>				
1	WP(C)/444/2023 FIXED	SHAMSUN NEHAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	GA, ASSAM
2	WP(C)/554/2023	HAREN DEKA <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. S K ZAMAN MR. K KALITA	GA, ASSAM SC, GHC
3	WP(C)/555/2023	ZAHIDA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D KALITA	GA, ASSAM
4	WP(C)/557/2023	IMTEYAZ AHMED SIDDIQUI <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MS. S BORA MR. P BORAH	DY.S.G.I.
5	WP(C)/562/2023	MANJULA BAYAN AND 171 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR D HUSSAIN	GA, ASSAM SC, G U
6	WP(C)/571/2023	MD ABDUL HANNAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA	SC, A.H and V. DEPT. SC, FINANCE
7	WP(C)/583/2023	ABDUR RAHIM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	GA, ASSAM
8	WP(C)/585/2023	DEBAJIT BORAH@DEVAJIT BORAH <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. A K DAS MR. M J GOGOI	SC, HANDLOOM AND TEXTILE
9	WP(C)/596/2023	RATUL CHETIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. P TALUKDAR MS A DAS	GA, ASSAM SC, IRRIGATION
<b><u>ADMISSION</u></b>				
10	WP(C)/3753/2016	SMT. P. YERAMMA <b>Versus</b> COAL INDIA LTD. CIL and 6 ORS.	MR.P J SAIKIA MR.R S MISHRA MR.P BORDOLOI	MR.A M DUTTA SC, COAL INDIA



11	WP(C)/4257/2020	BINA BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR B D DAS MR H K SARMA MRS R DEKA B B HUSSAIN	SC, PNRD SC, FINANCE
12	WP(C)/1751/2022 FIXED	KHANINDRA KUMAR NATH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MS. M D BORAH, GA, ASSAM (R-1,2,4,5) SC, BTC SC, FOREST
<b>ORDERS</b>				
13	Cont.Cas(C)/705/2019	BINOD CHANDRA ROY <b>Versus</b> ALOK KUMAR (IAS) AND 3 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	
14	WP(C)/4592/2020	INTERGLOBE AVIATION LTD <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	MR. S K MEDHI (C.G.C.) ASSTT.S.G.I. SR GA,ASSAM
15	I.A.(Civil)/2664/2022 <b>in</b> Cont.Cas(C)/603/2020	SMT. JYOTI SANGITA DUTTA AND 2 ORS. <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	<b>WITH</b> Cont.Cas(C)/603/2020	KUSHAL CHAMUAH AND 2 ORS <b>Versus</b> ABHIJIT SARMA BARUAH AND 3 ORS	MS. S D SAIKIA MR. R SARMAH MR. P M KALITA	MR B D DAS MR B D DAS MR H K SARMA MR H K SARMA MRS R DEKA MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK MR. D THAOSEN MR. D THAOSEN
	<b>WITH</b> I.A.(Civil)/2594/2022 <b>in</b> Cont.Cas(C)/603/2020	ABHIJIT SARMA BARUAH <b>Versus</b> KUSHAL CHAMUAH AND 2 ORS	MR. P N GOSWAMI MR B CHOUDHURY MR. K P PATHAK	MR. R SARMAH
	<b>WITH</b> 16 WP(C)/6255/2019	PUTUL BARUAH AND 8 ORS. <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LTD. (APDCL) AND 3 ORS.	MS B DEVI MR. R SARMA MS. S D SAIKIA MRS. G M D BAISHYA	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
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6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA  
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

**COURT NO: 8**

**[DIVISION BENCH-II**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO DIVISION BENCH-II), ALONG  
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/4004/2019	ARATI RANI GHOSH @ ARATI GHOSH <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. F A HASSAN MS. S F MAITAI MS A BORAH	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4009/2019 WITH LCR	ABDUR RAHIM @ ABDUL RAHIM <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. A S CHOUDHURY MR A HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
3	WP(C)/4011/2019 WITH LCR	AMINA BEGAM <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. I ALAM MR. T SK MS. R R BORAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
4	WP(C)/4013/2019	ASIRAN NESSA @ ACHIRAN NESSA @ MUSTT. ACHIRAN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S C BISWAS MR. F A HASSAN MR. P S BISWAS MS A BORAH MS S SENGUPTA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
5	WP(C)/4032/2019 WITH LCR	TARAPADA NAMADAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. D SAIKIA MR B CHANDA MR. K BAISHYA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
6	WP(C)/4035/2019 WITH LCR	MUNU MIA @ MANURUDDIN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MR. RAJARSHEE DE MR. F A HASSAN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
7	WP(C)/4068/2019 WITH LCR	RAMILA BEGUM @ RAMELA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. R ALI MR. H A AHMED MR A S SK	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

8	WP(C)/4070/2019 WITH LCR	MUHIRAM BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. U DAS MR. D SARMAH	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
9	WP(C)/4078/2019 WITH LCR	RUBUL KHAN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/4082/2019 WITH LCR	SATTAR ALI @ ABDUL SATTAR ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A ROSHID MS. M R DEVI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
11	WP(C)/4084/2019 WITH LCR	KULSON NESSA @ KULSUN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR S M ABDULLAH P MR. MD S HOQUE MD R ISLAM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
12	WP(C)/4182/2019 WITH LCR	KHODEJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. B CHOWDHURY MR A H AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/6325/2019	MAN MAYA CHETRI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. M K BORAH MS. D GHOSH OWEN. C MS N DEKA MS. D BORAH MR SAURADEEP DEY MS H BETALA MR I CHAKMA MS. P. NAG MR. S. K. CHAKMA MS A B MARAK	SC, NRC MR SAURADEEP DEY ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
14	WP(C)/553/2023	MD JAHED ALI <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
15	WP(C)/560/2023	BIVA PAUL <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
16	WP(C)/564/2023	MUSSTT SAHERA KHATUN@SAHARA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MS. S AHMED MS. B DEVI	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T
17	WP(C)/588/2023	KHODEJA KHATUN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MS. D GHOSH MS N DEKA MS H BETALA MR I CHAKMA MR. S. K. CHAKMA	GA, ASSAM SC, NRC DY.S.G.I. SC, F.T SC, ECI
18	WP(C)/589/2023	MD KUTUBUDDIN AHMED <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B C DAS MS M D MEDHI MS J KALITA	GA, ASSAM SC, NRC DY.S.G.I. SC, ECI SC, F.T

**ADMISSION**

19	WP(C)/500/2018 FIXED, WITH LCR	FULMALA KHATUN <b>Versus</b> THE UNION OF INDIA	MR. B BANERJEE MR. D F A AHMED MR. J LASKAR	ASSTT.S.G.I.
20	WP(C)/1017/2018 FIXED, WITH LCR	JADAB BISWAS @ JADAB CHANDRA BISWAS <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. S ALIM MR. A T SIKDER MR. K ISLAM MR. B HUSSAIN	ASSTT.S.G.I.

21	WP(C)/2201/2019 WITH LCR	MAMTAZ BEGUM <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
22	WP(C)/2257/2019 WITH LCR	MATIJAN NESSA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	SYED BURHANUR RAHMAN MR A W AMAN	SC, NRC (R5) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO5)
23	WP(C)/2284/2019 WITH LCR	KHURSHED ALI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI MR. S I TALUKDAR	SC, NRC (R6) SC, ELECTION COMMISSION. (R5) SC, F.T (R2TO4)
24	WP(C)/2294/2019 WITH LCR	ABDUL RAHMAN @ RAHMAN ALI <b>Versus</b> THE UNION OF INDIA AND 7 ORS.	MR. B C DAS MR. B K SARMA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/2343/2019 WITH LCR	JABIA KHATUN BIBI <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. P C DEY MR. I HAQUE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
26	WA/19/2022	THE NATIONAL EDUCATIONAL SOCIETY <b>Versus</b> THE EMPLOYEES STATE INSURANCE CORPORATION AND 2 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	SC, ESIC
<b>ORDERS</b>				
27	PIL/71/2016	KHAGESWAR CHUTIA and ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MR.P N GOSWAMI MR.N J KHATANIAR MR.I KALITA MR. M P SARMA MR.R R GOGOI MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, P and R D
28	PIL(Suo Moto)/10/2018 FIXED, PERSONAL APPEARANCE	X X X <b>Versus</b> IN RE THE STATE OF ASSAM AND 102 ORS.	MR. T J MAHANTA	MS C MEDHI (R-5-90) MR. K N CHOUDHURY (R- 92-279) MR. P P DEKA (R-92-279) MR G N SAHEWALLA (R- 91) GA, ASSAM MR. M A SHEIKH (R-5-90) MR H K SARMA (R-91) MR. T DEURI (R-92-279 MR. Z KHALID MR. D KALITA (R-246-279) MR D DAS(SR. ADV) (R- 280-292) MR. P DEKA ((R-91) MR. A CHETIA (R-91) MS F INTAZ (R-5-90) MS S SHARMA (R-280-292 MS K BHATTACHARYYA (R- 91) MR. K MOHAMMAD (R-28- -292)
	<b>WITH</b> I.A.(Civil)/3207/2022 <b>in</b> PIL(Suo Moto)/10/2018	KESHAB BARMAN AND 153 ORS. <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS	MR. K N CHOUDHURY MR. T DEURI P. DEKA P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE
	<b>WITH</b> I.A.(Civil)/3222/2022 <b>in</b> PIL(Suo Moto)/10/2018	ARABINDA BAISHYA AND 33 ORS <b>Versus</b> IN RE THE STATE OF ASSAM AND 89 ORS.	MR. K N CHOUDHURY MR. K N CHOUDHURY MR. T DEURI MR. G HUSSAIN P. DEKA	MR. T J MAHANTA GA, ASSAM SC, REVENUE

29	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
30	<b>WITH</b> PIL(Suo Moto)/1/2018	X-X-X <b>Versus</b> IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS( SC, GHC)	GA, ASSAM ASSTT.S.G.I.
31	Review.Pet./148/2019 WITH LCR, WA/157/2017 (D/O)	MD. ABUL KALAM @ ABDUL KALAM AND 6 ORS <b>Versus</b> THE UNION OF INDIA AND 4 ORS.	MR. M A SHEIKH MS. A BEGUM K U AHMED MR. M HUSSAIN MR. F ISLAM MS F INTAZ	GA, ASSAM MR. S MITRA (R-6) ASSTT.S.G.I.
32	PIL(Suo Moto)/3/2020	X X X X <b>Versus</b> IN RE - THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA, SR. ADV MR G UZIR MR. B BARUAH	MR. M Z AHMED (R7) MS. B DUTTA (R7) MR N DUTTA MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR. K M MAHANTA MS S SARMA HAZARIKA MR S GAUTAM M R Sharma MR. S K DUTTA (INTERVENER) MR. S K SHARMA (R7)
33	<b>WITH</b> PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	MR. M Z AHMED (R9, R10) MS. B DUTTA (R9, R10) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA SC, FOREST MR. S K SHARMA (R9, R10)
	<b>WITH</b> I.A.(Civil)/1808/2020 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	
	<b>WITH</b> I.A.(Civil)/665/2021 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, OIL SC, FOREST
	<b>WITH</b> I.A.(Civil)/143/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR. D K DAS MRS. R S CHOWDHURY MR. S BISWAKARMA MR T DAS	ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> I.A.(Civil)/161/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS	MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, FOREST
	<b>WITH</b> I.A.(Civil)/465/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS MR C KUMAR	GA, ASSAM ASSTT.S.G.I.
	<b>WITH</b> I.A.(Civil)/1418/2022 in PIL/29/2020	MRINMOY KHATANIAR AND ANR. <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR. D K DAS	GA, ASSAM ASSTT.S.G.I. SC, FOREST

34	<b>WITH</b> PIL/30/2020	VIKRAM RAJKHOWA AND ANR. <b>Versus</b> THE UNION OF INDIA AND 16 ORS.	MR. V RAJKHOWA PETITIONER IN PERSON MR. S BARTHAKUR	GA, AP MR. M Z AHMED (R16, R17) MS. B DUTTA (R16, R17) GA, ASSAM MR. S K DUTTA (INTERVENER) SC. COAL INDIA ASSTT.S.G.I. SC, FOREST MR. S K SHARMA (R16, R17)
35	<b>WITH</b> PIL/36/2020	BASANTA DEKA <b>Versus</b> THE UNION OF INDIA AND 5 ORS.	MR. T GOGOI MR. K K HANDIQUE	MR. M Z AHMED (R5, R6) MS. B DUTTA (R5, R6) GA, ASSAM ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, COAL INDIA MR. S K SHARMA (R5, R6)
36	<b>WITH</b> PIL/45/2020	BIBEK DAS AND ANR <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MS. D GHOSH MS. N DEKA MR SAURADEEP DEY	ASSTT.S.G.I. MR. S K DUTTA (INTERVENER) SC, FOREST SC, COAL INDIA
37	<b>WITH</b> PIL/39/2022	MRINMOY KHATANIAR AND ANR <b>Versus</b> THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
38	W.P.(CrI.)/22/2021	SH. LALRAMMAWIA <b>Versus</b> THE STATE OF MIZORAM AND ANR.	MR. P KATAKI (AMICUS CURIAE) MR. A R MALHOTRA	PP, MIZORAM
39	WP(C)/5726/2021	KHUSBOO DAMANI <b>Versus</b> THE GAUHATI HIGH COURT AND 35 ORS	MR. J ROY MR A ATREYA	SC, GHC
<b>HEARING</b>				
40	PIL/62/2021 PART-HEARD, BY SLIP	ALL RABHA STUDENTS UNION AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. S R RABHA MR P BHARDWAJ	GA, ASSAM MR B CHOUDHURY (r-5) SC, EXCISE DEPTT.
41	<b>WITH</b> PIL/51/2021	BISHWAJIT DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR F Z MAZUMDER	GA, ASSAM MR B CHOUDHURY (R-5) SC, EXCISE DEPTT.
42	WP(C)/6239/2019 B/O, WITH LCR	TAZUDDIN @ TAJ UDDIN <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023

9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Monday,6th February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI**

**COURT NO: 12**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>				
1	WP(C)/3745/2021	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION (ECO-CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR A D CHOUDHURY MR G RAHUL MR. D M NATH MR. D CHOUDHURY	MR. P K TIWARI GA, ASSAM MR. A R GOGOI
	<b>WITH</b>			
2	WP(C)/614/2021	ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO CAMP) <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. K N CHOUDHURY MR. D M NATH	MR. P K TIWARI (R-4) GA, ASSAM MR. A R GOGOI (R-4) SC, FOREST
	<b>WITH</b>			
	I.A.(Civil)/1007/2021 in WP(C)/614/2021	THE STATE OF ASSAM AND 4 ORS. <b>Versus</b> ASSAM (BHORELLI) ANGLING AND CONSERVATION ASSOCIATION(ECO-CAMP)	MR. P K TIWARI MR. A R GOGOI	MR. K N CHOUDHURY MR. D M NATH
3	WP(C)/6644/2022 FIXED	RATAN BISWAS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM
	<b>WITH</b>			
4	WP(C)/6648/2022	PRASANTA BISWAS AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR S BORTHAKUR MR D BORAH	SC, P AND R.D. GA, ASSAM MR. S BANIK (R11)
5	WP(C)/453/2023 FIXED	ANIL BARUAH AND 6 ORS. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R K TALUKDAR MR. D BORAH	GA, ASSAM SC, INDUSTRIES AND COMMERCE
6	WP(C)/457/2023 FIXED	M/S TZUDI FOREST PRODUCTS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, FOREST



7	WP(C)/482/2023 FIXED	SIMPLEX INFRASTRUCTURES LIMITED <b>Versus</b> THE OIL INDIA LIMITED AND ANR	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MS T J SAHEWALLA	SC, OIL
8	WP(C)/547/2023	RAJIB GOGOI <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 4 ORS.	MR. R PHUKAN MR. P TALUKDAR	GA, ASSAM SC, I O C
9	WP(C)/568/2023	MD FAIZUR RAHMAN@FAJAL HAQUE <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR R K MOUR MR P DAS	GA, ASSAM SC. REVENUE
10	WP(C)/569/2023	HAFIZUR RAHMAN PRODHANI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M AHMED MD I H LASKAR	GA, ASSAM SC, REVENUE
11	WP(C)/590/2023	M/S NISA WINE SHOP <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A K BORAH MR. S K TALUKDAR	GA, ASSAM SC, EXCISE DEPTT.
12	WP(C)/591/2023	FARUK HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MS D DUTTA	GA, ASSAM
13	WP(C)/593/2023	KANURAM BORO AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR P C GOSWAMI MR. P P DAS	GA, ASSAM SC, REVENUE
14	WP(C)/604/2023	PRADIP KUMAR TIBREWALA <b>Versus</b> ASSAM POWER DISTRIBUTION COMPANY LTD (APDCL) AND 3 ORS	MR. S K SINGH MR. A GANGULY MR. A DUTTA MR. A DHANUKA	SC, APDCL
15	WP(C)/608/2023	BHARAT CHANDRA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A M KHAN MR T T MONI	GA, ASSAM
<b>ORDER (IMPLEADMENT OF PARTY)</b>				
16	I.A.(Civil)/3555/2022 in WP(C)/517/2022	RAJ KUMAR RABHA <b>Versus</b> ANTU BORUAH AND 5 ORS.	MR. P K TIWARI MR. A R GOGOI MR. U PATHAK	MR. M K HUSSAIN MRS. S Y AHMED SC, I O C MR. K U AHMED
	<b>WITH</b> WP(C)/517/2022	ANTU BORUAH <b>Versus</b> INDIAN OIL CORPORATION LIMITED AND 4 ORS	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	SC, I O C
	<b>WITH</b>			
17	WP(C)/3046/2020	RAJ KUMAR RABHA <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 6 ORS.	MR. P K TIWARI MR. A R GOGOI MR. U PATHAK	SC, PWD ROAD MR. M K HUSSAIN (R7) MRS. S Y AHMED (R7) MR K U AHMED (R7) SC, I O C
<b>ADMISSION</b>				
18	WP(C)/1986/2014 FIXED	HADIM JIGDONG KACHARI <b>Versus</b> UCO BANK and 3 ORS	MR. N ALAM MD.A KHAN MR.S U AHMED MRA HAWARI MR.P K R CHOUDHURY	MR.P C GOSWAMI MR.M DAS
19	WP(C)/2044/2019 B/O	HAZERA KHATUN <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR S DAS	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/3585/2019 FIXED	SHOHIDUR RAHMAN SK. <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
	<b>WITH</b>			
21	WP(C)/3570/2019	M/S. ASSAM TRADE AGENCY <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM

22	<b>WITH</b> WP(C)/3573/2019	DILIP BOTHRA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM
23	<b>WITH</b> WP(C)/3576/2019	ANUP KUMAR AGARWALA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
24	<b>WITH</b> WP(C)/3596/2019	M/S. SAHA TRADERS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MS. A HUSSAIN MR R ISLAM MS M DEKA	GA, ASSAM SC, REVENUE
25	WP(C)/5662/2019 FIXED	PRASANTA KUMAR BARMAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. T J MAHANTA MS. P CHUTIA	GA, ASSAM MR. S BORA SC, GMC SC, G M D A
26	WP(C)/236/2021 B/O	GUZRAT GROUP NGO AND ANR <b>Versus</b> THE UNION OF INDIA AND ANR	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR. V ACHUMI MR P R SARMA MR. M K CHOUDHURY	MR A KALITA (R-2) ASSTT.S.G.I.
27	WP(C)/2861/2021 FIXED	ASHYUTANANDA HAZARIKA AND 31 ORS <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
28	<b>WITH</b> Cont.Cas(C)/66/2022	ZAFOR ALI AND 2 ORS. <b>Versus</b> BIKASH SAINI	MR S BORTHAKUR MR. D GOGOI	
29	WP(C)/4186/2021 B/O	BIJU SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 13 ORS	MR. R P SARMAH MR. P N SHARMA MR MINTU SAIKIA MS S P CHETRY	SC, PNRD GA, ASSAM MR. P K MUNIR (r-8 to 14) MR. A GAYAN (r-8 to 14) MR. J PAWE (r-8 to 14)
30	WP(C)/5701/2021 B/A	M/S LEON BARUAH AND ASSOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b> I.A.(Civil)/1789/2021 in WP(C)/5701/2021	M/S LEON BARUAH AND ASOCIATES AND ANR <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	SC, FOREST
	<b>WITH</b> I.A.(Civil)/832/2022 in WP(C)/5701/2021	BISHWAJIT GOGOI <b>Versus</b> M/S LEON BARUAH AND ASSOCIATES AND 6 ORS. B	MR. D DAS SR. ADV	
	<b>WITH</b> I.A.(Civil)/1661/2022 in WP(C)/5701/2021	KHELAN GOGOI <b>Versus</b> M/S LEON BARUAH AND ASSOCIATES AND 7 ORS	MR. M P SARMA MS. A TALUKDAR	MR S KHOUND MR. B D DEKA SC, FOREST
31	WP(C)/7057/2021 FIXED	M/S AVIJANTRIK INFRATECH PVT LTD <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A D GUPTA MR. R ALI MS B DAS DR R HOQUE MR A S SK MR A B SIDDIQUE MR. H A AHMED	SC, RAILWAY
32	WP(C)/7224/2021	M/S MOHANPUR GPSS LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. JYOTIRMOY ROY G UDDIN MR. R HAZARIKA MS. P ADHIKARI MR. C CHAKRABORTY	GA, ASSAM

33	<b>WITH</b> WP(C)/2332/2022	M/S MOHANPUR GPSS LTD AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. JYOTIRMOY ROY G UDDIN MR H I CHOUDHURY MS. P ADHIKARI MS. P A TALUKDAR	GA, ASSAM
34	WP(C)/38/2022	MD. MUZAMMIL HUSSAIN AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. S A AHMED MD M ALI MISS M GOGOI MR F A AHMED	GA, ASSAM MR. P N GOSWAMI SC, AEGCL
35	WP(C)/2802/2022 B/O	BABLU DAS @ GOPAL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I. SC, ECI
36	WP(C)/4687/2022	SURAT ALI SHEIKH <b>Versus</b> THE GAUHATI HIGH COURT AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM SC, GHC SC, TRANSPORT
37	WP(C)/5649/2022	MASUM ANSARI <b>Versus</b> PUNJAB NATIONAL BANK (PNB) AND ANR	MR. S ROY MR. M H LASKAR M. HOSSAIN	SC, PNB
38	WP(C)/5889/2022	M/S JKB INDUSTRIES <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	MR B GOGOI, SC, FINANCE DEPTT. SC, WATER RESOURCE SC, ASIDC
39	<b>WITH</b> WP(C)/5844/2022	M/S RDR ENTERPRISE <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR R CHAKRAVORTY MS. R. ENGJAIPI S RABHA	SC, WATER RESOURCE SC, INDUSTRIES
40	WP(C)/6022/2022	ALIM UDDIN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. N H LASKAR MS. J GHOSH	GA, ASSAM SC, FOREST
41	WP(C)/6670/2022	NATUN MELANG MIN SILPA SAMABAY SAMITY LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. R P SARMAH MS. T SOM MS. U HAZARIKA MR. P TELI	GA, ASSAM MR G BORDOLOI, SC, CO- OPERATION DEPTT.
42	WP(C)/7767/2022	ALL ASSAM CENTRAL ENVIRONMENT AND FOREST PROTECTION AND ANR <b>Versus</b> THE GOVERNMENT OF ASSAM AND 4 ORS	MR. B K DAS MR G JALAN	GA, ASSAM SC, REVENUE SC, FINANCE
43	WP(C)/8041/2022	DIPANJALI BAILUNG <b>Versus</b> THE UNION OF INDIA AND 7 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	GA, ASSAM SC, AG MRS. R DEVI DY.S.G.I. SC, FINANCE
44	WP(C)/8059/2022 FIXED	MD AYUB ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC. AGRI. DEPTT.
45	WP(C)/8272/2022 FIXED	MANULLAH SHEIKH <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM DY.S.G.I.
46	WP(C)/8416/2022 FIXED	NAZIR HUSSAIN LASKAR AND 46 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM SC, REVENUE SC, WATER RESOURCE
47	WP(C)/78/2023 FIXED	BIDYA RABHA <b>Versus</b> THE UNION OF INDIA AND 8 ORS	MS. N S THAKURIA MR. G K THAKURIA	DY.S.G.I. SC, FOREST
<b>ORDERS</b>				
48	WP(C)/7865/2018 FIXED	KALIPADA BAROI AND 15 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR S SARMA MS. T ROY MS. M ROY	SC, HIGHER EDU DEPTT. GA, ASSAM
49	WP(C)/9010/2019 FIXED	SANJAY KUMAR DEORAH <b>Versus</b> INDIAN OVERSEAS BANK AND 3 ORS	N JOSHI MR. J BHARALI MR. M SHARMA	MR. A GANGULY MR. A DUTTA MR. A DHANUKA

50	<b>WITH</b> WP(C)/514/2020	INDIAN OVERSEAS BANK AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	GA, ASSAM MR. P J SAIKIA (R4) MR. R S MISHRA (R4) SC, REVENUE
51	WP(C)/1668/2021 FIXED	RAJANI KANTA DAS (DECEASED ) LEGAL HEIRS AND 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR S DAS MR. H A SARKAR	SC, CO OP MR. B D GOSWAMI (R-12) MR G JALAN (R-3) MR. J M GOGOI (R-12) MS H DEKA (R-12) SC, FINANCE
52	WP(C)/4430/2021 FIXED	PADMARAJ RJ <b>Versus</b> THE UNION OF INDIA AND 6 ORS	MR T H HAZARIKA MR. R DUBEY MR M CHETIA MS. A B KAYASTHA MR. A N I HUSSAIN MR A RASHID MR. K ISLAM MR N AHMED	MR. N SARKAR (R-7) SC, RAILWAY
53	I.A.(Civil)/3787/2022 FIXED <b>in</b> WP(C)/6839/2022 <b>WITH</b> WP(C)/6839/2022	M/S SULTAN AHMED <b>Versus</b> SK ABIDUL HUSSAIN AND 22 ORS.  SK. ABIDUL HUSSAIN <b>Versus</b> INDIAN OIL CORPORATION LTD. AND 22 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA  MR. U K NAIR MR. S ISLAM MR A HAWARI	MR. U K NAIR MR A HAWARI SC, TRANSPORT  MR. P J SAIKIA, SR. ADV (r-4) MR. B CHAKRAVARTY (R6) MR. S S ROY (r-22) MR. A K GUPTA (r-4) MR. N HASAN (R-19) MS. S KAKATI (R-19) MR. A HASAN (R-19) MS. A LALA (R6) SC, I O C
	<b>WITH</b> I.A.(Civil)/59/2023 <b>in</b> WP(C)/6839/2022	SK. ABIDUL HUSSAIN <b>Versus</b> INDIAN OIL CORPORATION LTD (MARKETING DIVISION) DIGBOI TERMINAL AND 22 ORS. A	MR. S ISLAM MR. S ISLAM MR A HAWARI	SC, I O C
54	WP(C)/5707/2022 FIXED	M/S BALAHI CHAMPARA FISHERY CO- OPERATIVE SOCIETY LTD <b>Versus</b> THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD AND 4 ORS	MR. N C DAS MS. M DEVI MR. A DAS	SC, AFDC
55	WP(C)/7012/2022 FIXED	MD. ABDUL KADER <b>Versus</b> THE GENERAL MANAGER, RESERVE BANK OF INDIA AND 2 ORS	MR. A ROSHID MS. T BEGUM	
	<b>WITH</b> I.A.(Civil)/211/2023 <b>in</b> WP(C)/7012/2022	MD. ABDUL KADER <b>Versus</b> THE GENERAL MANAGER, RESERVE BANK OF INDIA AND 2 ORS	MR. A ROSHID	
56	WP(C)/8232/2022 FIXED	GOKUL CHANDRA DAS <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MR. K M HALOI	MR. S S ROY (R- 2,3,4) MR. S S ROY (R- 2,3,4) DY.S.G.I.
57	WP(C)/8454/2022 FIXED	SATYABRATA DEY AND 37 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
58	<b>WITH</b> WP(C)/2895/2020	SUSAR KANTI MAZUMDAR <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR B CHANDA (R. Nos. 6, 7, 8, 9, 11, 13 & 15)
59	<b>WITH</b> WP(C)/3213/2020	PANCHAM DAS AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR. A ROSHID MS. M R DEVI	GA, ASSAM

60	<b>WITH</b> WP(C)/1064/2021	HARIPADA SAHA AND 6 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR B CHANDA MR. B HALDAR	GA, ASSAM
61	WP(C)/118/2023 FIXED	JLD CONSTRUCTION PRIVATE LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR B P BORAH MR P J DUTTA MR R S RONGHANG MISS. J GOGOI	DY.S.G.I.
62	WP(C)/132/2023 FIXED	SIPL INFRACON <b>Versus</b> THE UNION OF INDIA AND 6 ORS.	MR. D P BORAH MR. M K DAS MR. U S BORA B. CHETRY B. CHETRY	DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY**

**COURT NO: 14**

**[CIVIL BENCH-IV**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-IV, FROM  
ITEM NOS.1-65), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION (BA)</b>			
1 Bail Appln./406/2023	AMIR HAMJA AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM MR. M. ALOM	PP, ASSAM
<b>MOTION</b>			
2 WP(C)/4173/2022	BHADRA KANTA BORAH AND 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA	SC, P AND R.D. GA, ASSAM
3 WP(C)/7366/2022 B/O	MD. FARUK HUSSAIN <b>Versus</b> UNION OF INDIA AND 5 ORS	MR. S K BARKATAKI MR D K NATH	GA, ASSAM MR. D J DAS (R-1) DY.S.G.I. SC, NHIDC
4 AB/286/2023	AZIMUL HOQUE SHEIKH @ AZIMUL SK. AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. M R KHANDAKAR	PP, ASSAM
5 AB/317/2023	NALSAN ALI @ MANIK ALI <b>Versus</b> THE STATE OF ASSAM	MR J H SAIKIA	PP, ASSAM
6 WP(C)/549/2023	RAJESH KUMAR CHOUBEY AND 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. B AHMED MR. N HAQUE MR M HUSSAIN	SC, CO OP
7 WP(C)/567/2023	DHURBA KACHARI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P K GOGOI MR J P KACHARI	GA, ASSAM
8 WP(C)/578/2023	SUNIT HAZARIKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MRS. R RONGMEI MS. D J BORAH	SR. GA, ASSAM
9 WP(C)/586/2023	BAHA MURMU <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MS A ZAHAN S I AKAND	GA, ASSAM SC, FOREST SC, FINANCE
10 WP(C)/595/2023 B/O	ABDUL HANNAN LASKAR AND 13 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	GA, ASSAM

11	WP(C)/603/2023	ANIL DAS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED	GA, ASSAM SC, AFDC
<b>ORDER (STAY VACATING)</b>				
12	I.A.(Civil)/2/2023 B/O in WP(C)/8002/2022 <b>WITH</b> WP(C)/8002/2022	JAKIR HUSSAIN LASKAR AND ANR. <b>Versus</b> HANUMAN ANCHALIA AND 11 ORS  HANUMAN ANCHALIA AND 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR A K DAS J. AKTAR  DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD	SC, CO OP MR. N HAQUE  MR. M KHAN (r-8,9) SC, CO OP MR. K R PATGIRI (R-5,6) MS. U HAZARIKA (R-5,6) MR A K DAS (r-8,9) MS K BARMAN (R-5,6) J. AKTAR (r-8,9)
13	I.A.(Civil)/105/2023 FIXED in WP(C)/7971/2022 <b>WITH</b> WP(C)/7971/2022	NAJMIN BEGUM <b>Versus</b> MANJU BEGUM AND 5 ORS  MANJU BEGUM <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS  MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM MR. A C SARMA  MR. K N CHOUDHURY (r-6) SC, P AND R.D. GA, ASSAM MR. J PATOWARY (r-6) MR. D J DAS (r-6) N GAUTAM (r-6) MR. R DUBEY SC, A S E C
<b>ADMISSION</b>				
14	WP(C)/762/2020	NARENDRA SING <b>Versus</b> UNION OF INDIA AND 9 ORS.	MR I RAFIQUE MS. M MEDHI MD B ZAMAN	GA, ASSAM MR A B DEY MR. S SUTRADHAR ASSTT.S.G.I.
15	WP(C)/4511/2021	M/S RT HARDWARE AND SUPPLIERS AND ANR <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR M J QUADIR MR. K MIRA	SC, PNRD GA, ASSAM
16	WP(C)/560/2022 FIXED	TARA BHANU <b>Versus</b> THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. S ISLAM MR A HAWARI	SC, APDCL
17	WP(C)/2026/2022	THE FATAK BAZAR MERCHANT ASSOCIATION AND 4 ORS <b>Versus</b> THE CHIEF SECRETARY TO THE DEPTT. OF URBAN AFFAIRS AND 3 ORS	MS. K MALAKAR MR S CHOUDHURY MR. A BHATTACHARJEE	GA, ASSAM SC, S.M.B.
18	WP(C)/3271/2022	JAYDEEP GOALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	SC, FOREST
19	WP(C)/3295/2022	JAYDEEP GOALA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, FOREST
20	WP(C)/4985/2022	HOWLY SAMABAI SAMITTEE LTD. AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR M AHMED MR. A HUSSAIN H A AHMED	SC, CO OP GA, ASSAM
21	WP(C)/5797/2022	ABUL KASHEM CHOUDHURY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	SC, P AND R.D. GA, ASSAM

22	WP(C)/5921/2022 FIXED	JAYANTA BOROAH AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. R BARUAH MR. A IKBAL MRS. M NATH	GA, ASSAM MR J K PARAJULI (R-5) MR. B CHOUDHURY, SC, APDCL (R-6) MR. N GOSWAMI, GA, ASSAM (R-2) MR. R M DAS, SC, WATER RESOURCE DEPTT. (R-3) MR. N UPADHYAY, SC, IRRIGATION DEPTT. (R-4) MS. G HAZARIKA, SC, REVENUE DEPTT. (R-1)
23	WP(C)/6275/2022	LIUNID DUTTA BORDOLOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N J GOGOI	SC, FINANCE SC, P H E
24	WP(C)/6278/2022	RANA LAXMI BORUA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS		SC, P H E SC, FINANCE
25	WP(C)/6286/2022	NABAJYOTI DUTTA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N J GOGOI	SC, P H E SC, FINANCE
26	WP(C)/7474/2022 FIXED	SAHA ALOM LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. A M BARBHUIYA MS A BEGUM S. M. ZINNA	GA, ASSAM
27	WP(C)/7734/2022 FIXED	JATIL PARBO AND 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. B BARUAH MR S HUSSAIN	GA, ASSAM SC, REVENUE SC, N C HILLS SC, PWD
28	WP(C)/7791/2022	JANAM BEGUM <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. C K S BARUAH (C.G.C.) DY.S.G.I. SC, FINANCE
29	WP(C)/7795/2022	SOMULA BEGUM LASKAR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. J LASKAR MR R DAS	GA, ASSAM MR. C K S BARUAH DY.S.G.I. SC, FINANCE
30	WP(C)/8140/2022	AHMED ALI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
31	<b>WITH</b> WP(C)/8115/2022	JAMIR KHAN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MRS. R CHETRI MS. R BEGUM	SC, WATER RESOURCE
32	WP(C)/8448/2022 FIXED	BISHWAJIT GOGOI <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR. D DAS SR. ADV MR S KHOOND MR H K NATH MS S SHARMA	GA, ASSAM SC, FOREST
33	WP(C)/24/2023 FIXED	BARAK ISPAT PRIVATE LIMITED <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
34	WP(C)/25/2023 FIXED	M/S BARAK ALLOY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	DR. ASHOK SARAF MR. S CHETIA	SC, AG SC, APDCL
35	WP(C)/30/2023 CAVT. NO.15652/022, FIXED	JIABUR RAHMAN LASKAR <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. M KHAN MR A K DAS J. AKTAR	SC, CO OP MR. S ISLAM MR A HAWARI FOR CAVEATOR

**BAIL HEARING (BA)**

36	Bail Appln./234/2022 WITH CD	MINOM PHONGLOSA @ GAZAW DIMASHA <b>Versus</b> THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
37	Bail Appln./265/2023	MD RAFIQUDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MR. R KALITA MR J SINGH MS M ZOMUANPUII MS. D BRAHMA	



**ORDERS**

38	WP(C)/695/2017	KABITA CHOUDHURY <b>Versus</b> THE ASSAM POWER DISTRIBUTION CO. LTD and 4 ORS.	MS.R GOGOI MS.B GOGOI MR.PARAG J SAIKIA	SC, APDCL MR.S P CHOUDHURY(GA, ASSAM) MR.K D SARMASC, APDCL
39	Cont.Cas(C)/341/2019	BAKTAR UDDIN LASKAR <b>Versus</b> RAJENDRA PRASAD DAS AND 2 ORS.	MR. M H LASKAR	MR. B GOSWAMI MS. S CHUTIA MR. P KAKATI
40	I.A.(Civil)/2389/2019 <b>in</b> Review.Pet./6537/2019	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RASHMI KALITA AND 4 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR. P K DAS (R1)
	<b>WITH</b> Review.Pet./6537/2019 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED <b>Versus</b> SMTI. RASHMI KALITA AND 4 ORS		
41	WP(C)/5682/2021	MD. NABI HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. D GOGOI MRS P DUTTA DHAR	SC, P AND R.D. MR. M NATH SR. GA, ASSAM
42	WP(C)/7191/2021	BOLIN RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	G UDDIN MR H I CHOUDHURY MR A K AZAD MR. A H SARKAR	SC, P AND R.D. GA, ASSAM SC, ECI
43	I.A.(Civil)/1743/2022 <b>in</b> WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) LTD. <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR H K SARMA MR. M SAHEWALLA	SC, FOREST
	<b>WITH</b> WP(C)/4531/2020	M/S BOGIDHOLA TEA AND TRADING CO (P) COMPANY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR G N SAHEWALLA MR. A CHETIA MS. S. TODI MR. M SAHEWALLA	MR D BARUAH (R-4) MS. N UPADHYAY (R-4) MR. A I Ali (R-4) SC, FOREST
44	I.A.(Civil)/3157/2022 <b>in</b> WP(C)/5580/2022	RUHANA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. Z HAMMAD	SC, ELEM. EDU GA, ASSAM SC, REVENUE
	<b>WITH</b> WP(C)/5580/2022	RUHANA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. Z HAMMAD	GA, ASSAM MR J C BORAH (R-6) MS N BORDOLOI, SC, ELEMENTARY EDU.
45	WP(C)/4839/2022	RAJESH PAUL AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	GA, ASSAM
46	WP(C)/5308/2022	SANJEET KUMAR DAS <b>Versus</b> THE HINDUSTAN PETROLEUM CORPORATION LIMITED AND 7 ORS	MR B D DAS MR H K SARMA B B HUSSAIN	MR G N SAHEWALLA (r-4 to 7) S N SARMA (R-4 to 7) MR. M J BARUAH (R-3) MR. S S ROY MR. K KALITA (r-4 to 7) MR. K KALITA (r-4 to 7) MS B MAJUMDER (R-3) MS. M NEOG (R-3)
47	WP(C)/6078/2022	BASED ALI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. H ALI MR. R A CHOUDHURY MS J BEGUM	SC, P AND R.D. MR. S DUTTA, SC, P&RD DEPTT. MR. K KONWAR MS. M BARMAN, GA, ASSAM
48	WP(C)/8359/2022 FIXED	BASER UDDIN SK AND 23 ORS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR A KHARSOHUM MS C DAS	GA, ASSAM SC, EDU SC, REVENUE SC, PWD
49	WP(C)/214/2023 FIXED	SAHABUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. B D GOSWAMI MR. J M GOGOI	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

**COURT NO: 15**

**[THIS BENCH WIL SIT AFTER RISING OF  
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate	
<b>MOTION</b>					
1	WP(C)/3065/2022	ZULFIQUAR ALI <b>Versus</b> THE UNION OF INDIA AND 2 ORS.	MR. S K SINGH MR. V K CHOPRA MR. D SAHU MR J CHOPRA MS S PATOWARY	SC, GST MR H GUPTA ASSTT.S.G.I.	
2	WP(C)/551/2023 B/O	PATANJALI AYURVED LTD <b>Versus</b> THE UNION OF INDIA AND 5 ORS	MR. S. K. CHAKMA	DY.S.G.I. SC, CUSTOMS	
3	WP(C)/580/2023	ABUL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K GUPTA MR. R S MISHRA MR K J SAIKIA	SC, GST SC, FINANCE	
4	WP(C)/597/2023	JAMBU LAMA <b>Versus</b> THE UNION OF INDIA AND 4 ORS	MS. T SOM MR. P TELI	DY.S.G.I. SC, FINANCE	
<b>ADMISSION</b>					
5	WP(C)/4575/2021	M/S BARAK WAREHOUSE PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	SC, EXCISE DEPTT.	
<b>WITH</b>	6	WP(C)/8170/2017	M/S. SURYA KIRAN TRADECOM PVT. LTD. and ANR. <b>Versus</b> THE STATE OF ASSAM and 2 ORS.	MR. P BORA MR. N J KHATANIAR MS. K TERONPI	MR. R R Gogoi, SC, EXCISE DEPTT.
<b>WITH</b>	7	WP(C)/6141/2018	M/S. HILL VIEW BONDED WAREHOUSE PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	SC, EXCISE DEPTT.
<b>WITH</b>	8	WP(C)/6256/2018	M/S. RADIANT MANUFACTURES PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	MR. R R Gogoi, SC, EXCISE DEPTT.
<b>WITH</b>	9	WP(C)/6266/2018	M/S. KDC BONDED WAREHOUSE PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	MR. R R Gogoi, SC, EXCISE DEPTT.

10	<b>WITH</b> WP(C)/6268/2018	M/S. THE EASTERN ENTERPRISE AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. N J KHATANIAR	MR. R R Gogoi, SC, EXCISE DEPTT.
11	<b>WITH</b> WP(C)/6347/2018	M/S. ABHIJIT INTERNATIONAL AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	MR. R R Gogoi, SC, EXCISE DEPTT.
12	<b>WITH</b> WP(C)/8463/2018	R.S.BONDED WAREHOUSE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	MR. P N GOSWAMI MR. R R Gogoi, SC, EXCISE DEPTT.
13	<b>WITH</b> WP(C)/653/2019	M/S. S.B.BONDED WAREHOUSE PVT. LTD. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	MR. R R Gogoi, SC, EXCISE DEPTT.
14	<b>WITH</b> WP(C)/1000/2019	M/S. NANAK SINGH SUJAN SINGH SADANA PVT. LTD. AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. N J KHATANIAR	MR. R R Gogoi, SC, EXCISE DEPTT.
15	<b>WITH</b> WP(C)/1250/2019	BITOPAN CHALIHA WHOLESALE WAREHOUSE <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. P BORA MRS. M C DUTTA MR. A CHETIA	MR. R R Gogoi, SC, EXCISE DEPTT.
16	WP(C)/6280/2021	M/S BADRI RAI AND CO. <b>Versus</b> UNION OF INDIA AND 2 ORS.	MR G N SAHEWALLA MR D SENAPATI MR M SAHEWALLA MS. S. TODI MR H K SARMA	MR. S K MEDHI (R-1) ASSTT.S.G.I. SC, IIT (R NOS. 2 and 3)
17	WP(C)/2325/2022	M V REALCON PRIVATE LIMITED <b>Versus</b> THE UNION OF INDIA AND 4 ORS	DR. A SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA MR P K BORA	MR. S CHETIA (r-2,3) ASSTT.S.G.I.
18	WP(C)/3260/2022	SHREE GAUTAM CONSTRUCTION COMPANY LTD AND ANR <b>Versus</b> THE UNION OF INDIA AND 2 ORS	MR. K N CHOUDHURY MR K L GUPTA	SC, GST ASSTT.S.G.I.
19	WP(C)/7925/2022 FIXED	TNS EXPRESS PVT LTD. AND ANR <b>Versus</b> THE UNION OF INDIA AND 3 ORS	MR. N BARUAH	SC, GST GA, ASSAM MR. K GOGOI SC, TAXES
20	WP(C)/8230/2022 FIXED	BARUN CHANDRA DEKA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	DR ANKIT TODI	SC, TAXES

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
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7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
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13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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**[ For Monday,6th February 2023 ]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

**COURT NO: 16**

**[CRIMINAL AND CIVIL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	MACApp./84/2013 CAVT. NO. 1456/2012 AT 10:30 AM	NEW INDIA ASSURANCE CO LTD <b>Versus</b> KARUNA BARMAN and 2 ORS	MS.M CHOUDHURY MR.S DUTTA MS.A GOGOI	MR.C CHOWDHURY MR.A GAYAN FOR CAVEATOR
<b>MOTION (BA)</b>				
2	Bail Appln./391/2023	ABDULLA HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR MS J MARIYAM	PP, ASSAM
3	Bail Appln./396/2023	SONA MIYA <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN MR S ISLAM MR. R ISLAM	PP, ASSAM
4	Bail Appln./409/2023 B/O	MD. YAKUB ALI @ YAKUB ALI <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM
5	Bail Appln./411/2023	MATINUR KHAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
6	Bail Appln./412/2023	MD. MAINUL HAQUE @ MAINUDDIN <b>Versus</b> THE STATE OF ASSAM	MR P SONOWAL MR A DEKA	PP, ASSAM
7	Bail Appln./413/2023	SHAMSUDDIN LASKAR @ SUNNY <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA	PP, ASSAM
<b>MOTION</b>				
8	Crl.Pet./1344/2022	SALIM <b>Versus</b> THE STATE OF ASSAM AND ORS.	MR. H ALI MR. D BORA	PP, ASSAM
9	Crl.Rev.P./36/2023 FIXED	RAJESH KHAN @ RAJESH ALI KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM
	<b>WITH</b> I.A.(Crl.)/42/2023 <b>in</b> Crl.Rev.P./36/2023	RAJESH KHAN @ RAJESH ALI KHAN AND 3 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. R ALI MR. H A AHMED	PP, ASSAM

10	Crl.Rev.P./48/2023	UTPAL DEKA <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. T DEURI MS N DUTTA	PP, ASSAM
11	Crl.Pet./69/2023 FIXED	BIDYADHAR BORAH <b>Versus</b> SHYAM TRADE AGENCY	MR. B D KONWAR SR. ADV. MR. R KALITA MS M ZOMUANPUII MS. D BRAHMA MR P DOLEY	
12	Crl.Pet./92/2023	KAMAL HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR	PP, ASSAM
13	Crl.Pet./99/2023	DHRUBA JYOTI CHAKRABORTY <b>Versus</b> KHANINDRA NATH DAS AND ANR	MR P KATAKI MR S P DAS MR A ALAM	PP, ASSAM
14	Crl.Pet./100/2023	JAKIR HUSSAIN LASKAR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M S MAZUMDER	PP, ASSAM
15	AB/301/2023	ABDUL BASHID@BASHID <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
16	AB/302/2023	SADDAM HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
17	AB/303/2023	DHRUBA KANTA DEKA <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MR. D K BAIDYA MS. C CHOUDHURY MR. M S HUSSAIN	PP, ASSAM
18	AB/311/2023	GANESH CH. ROY <b>Versus</b> THE STATE OF ASSAM	MR. A RAHMAN	PP, ASSAM
19	AB/312/2023	REACH HUSSAIN @ BHULA KHANIKAR <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. S DAS MS. A BARMAN MS B TALUKDAR	PP, ASSAM
20	AB/318/2023	HUSSAIN AHMED LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. I H BARBHUIYA MS R RAJKHOWA	PP, ASSAM
21	AB/322/2023	MAHFOZUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I A HAZARIKA MR. A M AHMED P. GHOSH	PP, ASSAM
22	AB/327/2023	RAJIBUL HOQUE AND 22 ORS. <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN MR T T MONI	PP, ASSAM
23	AB/328/2023	RAJDEEP @ RAJDIP BHUYAN <b>Versus</b> THE STATE OF ASSAM	MS. T SOM MR. P TELI	PP, ASSAM
24	AB/330/2023	TERISA HOJAI <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR S SARMAH	PP, ASSAM
25	AB/334/2023	DIBAKAR BARMAN <b>Versus</b> THE STATE OF ASSAM	MR B KAUSHIK MR. S HAZARIKA	PP, ASSAM
26	AB/335/2023	RAFIQUL ISLAM @ RAFIKUL RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
<b>ADMISSION</b>				
27	Tr.P.(Crl.)/39/2019 FIXED	GANESH BISWAS AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MR H M R HOQUE PP, ASSAM

28	Crl.Rev.P./438/2022 WITH LCR 1 FILE, B/O	RAKIBUL HUSSAIN <b>Versus</b> ARIFA NASRIN	MR. R ALI H A AHMED	MR. M AHMED
29	Crl.Pet./541/2022 B/O	BHAKTA BAHADUR PRADHAN <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. N HASAN MR. A HASAN	MR M Z AHMED (R-2) MR. A M DUTTA (R-2) PP, ASSAM
<b><u>BAIL HEARING (BA)</u></b>				
30	Bail Appln./197/2023 FIXED	MD FARIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
31	Bail Appln./238/2023 FIXED	HAKIM ALI <b>Versus</b> THE STATE OF ASSAM	MD. R ALI MR. A M KHAN	PP, ASSAM
32	Bail Appln./280/2023 FIXED	ANJALI SHARMA <b>Versus</b> THE STATE OF ASSAM	MS. N UPADHYAY MR. P DAS	PP, ASSAM
33	Bail Appln./288/2023 FIXED	SUBHAS NATH @ SUBASH NATH <b>Versus</b> THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR J. ISLAM	PP, ASSAM
34	Bail Appln./293/2023 FIXED	RANA SAHA <b>Versus</b> THE STATE OF ASSAM	MR J ISLAM MR. A HUSSAIN MR M ROHMAN	PP, ASSAM
<b><u>BAIL HEARING</u></b>				
35	AB/2323/2022 WITH OFFICE NOTE, FIXED	BAGMITA SARMA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. K HAZARIKA MS. M BAISHYA	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS MS E NATH PP, ASSAM
36	AB/3459/2022 FIXED	MUKTI PRASAD BARUAH <b>Versus</b> THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
37	AB/3559/2022 FIXED	SIRAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
38	AB/3772/2022 FIXED	JOHIRUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM	PP, ASSAM
39	AB/3807/2022 FIXED	NURUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS RIMPI DUTTA	MR. P P DUTTA MS P SARMA MS. P P DAS PP, ASSAM
40	AB/3824/2022 WITH OFFICE NOTE, FIXED	BANKIM BRAHMA <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A NARZARI	PP, ASSAM
41	AB/3826/2022 FIXED	SADDAM ALI <b>Versus</b> THE STATE OF ASSAM	MR. S U AHMED MR. B HUSSAIN	PP, ASSAM
42	AB/43/2023 FIXED	GOFUR ALI <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
43	AB/66/2023 FIXED	PRABHAT RAJBONGSHI AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. A SAIKIA MR. N K DAS MR. A S ALI MR. J ISLAM	PP, ASSAM
44	AB/78/2023 FIXED	AKSER ALI@AKSER ALI SHEIKH AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M I HUSSAIN	PP, ASSAM
45	AB/80/2023 FIXED	SAMSUL HOQUE AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M I HUSSAIN	PP, ASSAM



46	AB/121/2023 FIXED	AMINUR RAHMAN @ ABDUL BAREK RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR. M HUSSAIN MR. A Z AHMED	PP, ASSAM
47	AB/136/2023 FIXED	LOHIT GOGOI <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS	PP, ASSAM
48	AB/158/2023 FIXED	SUJAL HOQUE AND 12 ORS <b>Versus</b> THE STATE OF ASSAM	MR. M I HUSSAIN MR. S M RAHMAN N. UDDIN	PP, ASSAM

**ORDERS**

49	CrI.Pet./108/2020 WITH LCR 1 FILE, B/O	HIRANYA CHAKRABARTY AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR. J LASKAR MR R DAS	PP, ASSAM
50	CrI.Rev.P./484/2022 WITH LCR 2 FILES, B/O	ADITYA KUMAR GUPTA <b>Versus</b> SRIMATI SABITA GUPTA	MR S N KRISHNATRAYA MR R YASIN	MR. S ISLAM MR A HAWARI
51	I.A.(CrI.)/41/2023 WITH LCR (ONE FILE). <b>in</b> CrI.Pet./742/2021 <b>WITH</b> CrI.Pet./742/2021	GOPAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS  GOPAL TALUKDAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. K SARMA MR. S BORUAH  MR. K SARMA MR. B J TALUKDAR	PP, ASSAM  PP, ASSAM

**HEARING**

52	CrI.Rev.P./392/2016 B/O	SRI ARUN SARMA <b>Versus</b> MD. JAHIDUL HUSSAIN	MR.M RAHMAN MS. A AHMED MS.S DAS	MR.T H HAZARIKA MR.M CHETIA MR.A RASHID
53	CrI.Pet./565/2018 WITH LCR 2 FILES, B/O  <b>WITH</b>	AMAN ULLAH AHMED AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. B M CHOUDHURY MR. U CHOUDHURY MR. A SAIKIA MR. C PHUKAN	MR. S H RAHMAN (R2 & R3) MR. D A KAIYUM (R2 & R3) MR E HUSSAIN (R2 & R3) PP, ASSAM
54	CrI.Pet./367/2019	DR. SAPONTI BORTHAKUR AND ANR. <b>Versus</b> THE STATE OF ASSAM AND ANR.	MR UJJAL CHOUDHURY MR. B TALUKDAR MR. B M CHOUDHURY	MR. A K SARMA MR H J TAMULI PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM ]**

**BEFORE:**

**HONOURABLE MR. JUSTICE DEVASHIS BARUAH**

**COURT NO: 19**

**[CIVIL BENCH-III**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2023 TO 03-03-2023  
(RELATING TO CIVIL BENCH-III, FROM  
ITEM NOS.66-128), ALONG WITH THE FOLLOWING  
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>MOTION</b>			
1 WP(C)/5062/2022	IDRISH ALI SARKAR AND 31 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU SC, FINANCE
2 WP(C)/5795/2022	DRONA KANTA DAS <b>Versus</b> THE STATE OF ASSAM AND 9 ORS	MR D K MEDHI P BORUAH	SC, SEC. EDU. GA, ASSAM SC, AG
3 WP(C)/6023/2022	SMT. SUPRIYA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM SC, AG SC, FINANCE SC, N C HILLS SC, DIMA HASAO
4 WP(C)/6999/2022	PABITRA KALITA <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR. M H ANSARI MR. S ALIM	SC, EDU SC, FINANCE
5 WP(C)/7113/2022	MD. SURUJ ALI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. M ALI MR. R ISLAM J. E. SARKAR	SC, ELEM. EDU
6 WP(C)/7652/2022	SMTI. JWNGSHARI BRAHMA AND ANR <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. U K NAIR MS. S MAHANTA MR. M MAHANTA MR A CHAKRABORTY MS. D MAHANTA MS. L DAS	SC, SEC. EDU. SC, BTC
7 WP(C)/7667/2022	SHAHIDUR SHA KHANDAR AND 8 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
<b>WITH</b> 8 WP(C)/7671/2022	FRANKLIN HUSSAIN AND 14 ORS. <b>Versus</b> THE STATE OF ASSAM AND 19 ORS.	MR. U K NAIR MR. N ALAM R K MR H K DAS MR. A RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
9 WP(C)/8439/2022	PANIRAM RAMCHIARY <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC SC, FINANCE

10	WP(C)/556/2023	RAFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, ELEM. EDU GA, ASSAM
11	WP(C)/561/2023	SHIBANI PAUL <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR D CHOUDHURY MR M CHOUDHURY MR N RAY	SC, EDU SC, FINANCE
12	WP(C)/566/2023	CHITTARANJAN BARUAH <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
13	WP(C)/577/2023	MANINDRA CHANDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR. N BORAH MR H MAZUMDER N AHMED	SC, ELEM. EDU GA, ASSAM
14	WP(C)/581/2023	CHARU DAS <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR R S CHAUHAN	SC, ELEM. EDU SC, INFORMATION COMMISSION
15	WP(C)/582/2023	KHARGESWAR PATAR <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A NATH MS. S AHMED MS M BORO	SC, WPT AND BC SC, FINANCE
16	WP(C)/584/2023	MINAKSHI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR C GOSWAMI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/587/2023	KRISHALAYA BHATTACHARJEE <b>Versus</b> THE STATE OF ASSAM AND 11 ORS	MR. R MAJUMDAR MR. JUNM LASKAR MS. J GHOSH	SC, PWD ROAD GA, ASSAM SC, AG SC, N C HILLS SC, FINANCE
18	WP(C)/594/2023	MD HUSSAIN ALI @ HUSSEN ALI <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA MS K BARMAN	GA, ASSAM GA, ASSAM SC, AG SC, TRANSPORT SC, FINANCE SC, A S T C
19	WP(C)/601/2023	KULENDRA KUMAR DAS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MRS N GOSWAMI MR B KAUSHIK MR. S KASHYAP	GA, ASSAM SC, REVENUE AND DISASTER MANAGEMENT DEPT
20	WP(C)/609/2023 CAVT. NO.00992/023,	SMITA BARUA DEKA <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MR D K DAS MR. M KHATANIAR MRS. K M TALUKDAR	SC, HIGHER EDU MR. U K NAIR MR. M P SARMA MR. A BORO FOR CAVEATOR SC, G U

**ORDER (STAY VACATING)**

21	I.A.(Civil)/2601/2022 FIXED in WP(C)/2082/2022  <b>WITH</b> WP(C)/2082/2022	NUR ALOM <b>Versus</b> MRS. AKTARUN NESSA AND 5 ORS.  AKTARUN NESSA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. D A KAIYUM MR. M S MONDAL  MR. N B P SINGHA MR. D BARMAN	SC, ELEM. EDU MR. S H RAHMAN MR. N B P SINGHA SC, SSA  MR. S H RAHMAN (R-5) MR. D A KAIYUM MR B GOGOI, SC, SSA (R-2 & 3) MR. M S MONDAL SC, EDU
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**ADMISSION**

22	WP(C)/2675/2020 PART-HEARD, FIXED  <b>WITH</b> WP(C)/3533/2020	LEKHA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.  LEKHA PRIYA SAIKIA <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. B BARUAH MR. C BARUAH  MR C BARUAH MR. B BARUAH	GA, ASSAM  GA, ASSAM
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24	WP(C)/6964/2015	SHIKHA NATH and 10 ORS <b>Versus</b> THE STATE OF ASSAM AND 14 ORS	MR.H R A CHOUDHURY MR.A T SARKAR MR.K RAHMAN	MR.J M A CHOUDHURYR 1-5 MS.F AHMED(R-5, 7 to 11, 13 to 15) SC, HEALTH & F W MR.S GHOSH(R-5, 7 to 11, 13 to 15)
	<b>WITH</b>			
25	WP(C)/6581/2015	MANJU GOGOI and 16 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.C BARUAH MR.R K TALUKDAR MS.D TAMULI	SC, HEALTH
	<b>WITH</b>			
26	WP(C)/6590/2015	GIRIJA BHAGAWATI and 7 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N SAIKIA MS.N GOGOI MR.J HUDA	SC, HEALTH
	<b>WITH</b>			
27	WP(C)/6727/2015	MS DIPALI BISWAS and 4 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.P K BARMAN MS.D D BARMAN	MR.J M A CHOUDHURY SC, HEALTH
	<b>WITH</b>			
28	WP(C)/6735/2015	MS. BANUJA BRAHMA and 18 ORS, <b>Versus</b> THE STATE OF ASSAM and 3 ORS,	MR.P K BARMAN MS.D D BARMAN	MR.J M A CHOUDHURY SC, HEALTH
	<b>WITH</b>			
29	WP(C)/6843/2015	PURABI BARUAH and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.N SAIKIA MR.M CHETIA MS.N GOGOI MR.H GOGOI	SC, HEALTH
	<b>WITH</b>			
30	WP(C)/6890/2015	SMT. BOBY BORAH and 22 ORS <b>Versus</b> THE STATE OF ASSAM AND 31 ORS	MR.S K MEDHI MR.D BORAH MS.J BORAH MR.R BORA MS.B BHARALI	GA, ASSAMR1 MR.J M A CHOUDHURY MRS.A VERMA SC, HEALTH SC, NHM
	<b>WITH</b>			
31	WP(C)/7076/2015	TALU MONI DAS and 25 ORS. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MR.N J DAS MR.D BORAH MR.A CHOUDHURY	SC, HEALTH
	<b>WITH</b>			
32	WP(C)/7528/2015	SMTI INDRAWATI TAMANG and 4 ORS, <b>Versus</b> THE STATE OF ASSAM and 18 ORS,	MR.R BORAH MR.D BORAH MS.J BORA	GA, ASSAM(R 1,2) C.G.C. MR.G PEGUR-4 ASSTT.S.G.I. SC, NRHM SC, HEALTH
	<b>WITH</b>			
33	WP(C)/7723/2015	MRS BORNALI PRADHAN GOLDSMITH and 5 ORS <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR.P K DAS MR.N J DAS MR.D BORAH MR.A CHOUDHURY MR.D DEKA	SC, HEALTH
	<b>WITH</b>			
34	WP(C)/7724/2015	MRS RITAMONI LASKAR and 27 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.P K DAS MR.D BORA MR.N J DAS MR.A CHOUDHURY MR.D DEKA	MR.J M A CHOUDHURY MR.S P DAS SC, HEALTH
	<b>WITH</b>			
35	WP(C)/7771/2015	SMT. GEETANJALEE GOHAIN GOGOI and 20 ORS <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR.M SARANIA MR.S U AHMED MR.J K BHUYAN MS.S TETLA	SC, EMPLOYMENT and CRAFTSMAN TRAINING MR.J M A CHOUDHURY MR.S P DAS SC, HEALTH
	<b>WITH</b>			
36	WP(C)/7797/2015	SMT. SANGITA BAILONG <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR.A GOHAIN	SC, HEALTH

37	<b>WITH</b> WP(C)/1120/2016	SMT. REKHAMONI GOGOI and 9 ORS <b>Versus</b> THE STATE OF ASSAM AND 21 ORS	MR. D BORAH MR. R BORA	GA, ASSAM C.G.C. MR. C K S BARUAH SC, NHM SC, HEALTH ASSTT.S.G.I.
38	WP(C)/4243/2017 FIXED	NAREN BORA and 141 ORS. <b>Versus</b> THE STATE OF ASSAM and 4 ORS.	MR.T J MAHANTA MS.P BHATTACHARYA MS.M KALITA MR.D MAHANTA	SC, CO-OP. SC, FINANCE
39	<b>WITH</b> WP(C)/5232/2017	BIREN CHANDRA BARUAH <b>Versus</b> THE STATE OF ASSAM and 5 ORS.	MR.G UZIR MR.S M BARUAH MR.M SAIKIA MS.H DAS	SC, CO-OP. GA, ASSAM MRSA VERMA SC, FINANCE DEPTT. MR.B AHMED
40	WP(C)/6727/2019	SUREN TALUKDAR (II) <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. M CHOUDHURY MR. S N KRISHNATRAYA MR N RAY	GA, ASSAM SC, AG SC, FINANCE DEPTT.
41	WP(C)/3278/2020	ZENITH SARFORAZ <b>Versus</b> THE STATE OF ASSAM AND 5 ORS.	MD H R AHMED MD A ISLAM	GA, ASSAM SC, REVENUE
42	WP(C)/442/2021	LADURI RAY <b>Versus</b> THE STATE OF ASSAM AND 3 ORS	MR A HUSSAIN MR. A T SARKAR MS. R RAHMAN	GA, ASSAM SC, AG MR. M J BARUAH MS B MAJUMDER MS M NEOG SC, REVENUE
43	WP(C)/2517/2021 FIXED	SANDHYARANI DAS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
44	WP(C)/3387/2021 B/O	DHRUBA PRASAD GOSWAMI AND ANR. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS.	MR. A D CHOUDHURY MR H KALITA	GA, ASSAM SC, TAXES SC, FINANCE SC, HEALTH
45	WP(C)/2559/2022 FIXED	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR. D BHUYAN	GA, ASSAM SC, AG SC, HEALTH
46	WP(C)/3606/2022 FIXED	UMESH CH BARMAN <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. N BARMAN MS. J BARMAN MS. R SALOI T TIMUNGPI	GA, ASSAM SC, AG MR. S K MEDHI (r-5) SC, PWD
47	WP(C)/5004/2022	NIREN CH. SARMA <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MRS R BEGUM MR. N AHMED MR R A AHMED MR M AHMED	SC, ELEM. EDU GA, ASSAM SC, FINANCE
48	WP(C)/5361/2022 B/O	ATIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. A R BHUYAN (R-4) MR. M A I HUSSAIN (R-4) MRS H AHMED (R-4) MR N A MAZARBHUIYA (R-5) MR S ABDULLAH (R-5)
49	WP(C)/5492/2022 B/O	KARIMA KHATUN <b>Versus</b> THE STATE OF ASSAM AND 4 ORS	MR A SHARMA	SC, ELEM. EDU SC, FINANCE
50	WP(C)/5509/2022	MOMI GOGOI <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, EDU SC, FINANCE
51	WP(C)/5664/2022	UTTAR CHANDRA DEORI <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR. P J SAIKIA MS D DUTTA	SC, WPT AND BC SC, FINANCE DEPTT.

52	WP(C)/5699/2022	MANIKA BORO <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I CHOUDHURY R L CHUTIA MS N GUPTA	SC, AG MR. A KHANIKAR (R7) SC, EDU SC, FINANCE
53	WP(C)/6015/2022 FIXED	MD. AZAD HUSSAIN MONDAL <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR. T K BHUYAN MR A ALI	SC, ELEM. EDU SC, FINANCE
54	WP(C)/6362/2022	ARSHADUR RAHMAN LASKAR AND ANR <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR J MAHANTA	SC, ELEM. EDU SC, TREASURY SC, FINANCE
55	WP(C)/6439/2022	BANI PATHAK <b>Versus</b> THE TEZPUR UNIVERSITY AND 3 ORS	MR S BORTHAKUR MR. D GOGOI	MR. S K MEDHI DY.S.G.I.
56	WP(C)/6467/2022 FIXED	NIRUPAMA KAKATI <b>Versus</b> THE UCO BANK AND 2 ORS	MR. P J SAIKIA MS D DUTTA	SC UCO BANK
57	WP(C)/6517/2022	SIEMNGUL HMAR AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM MS. M D BORAH (R-3) SC, FINANCE
58	WP(C)/7201/2022	RAJANI CHOUDHURY AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	GA, ASSAM SC, WATER RESOURCE SC, FINANCE
59	WP(C)/307/2023	MOZAFFOR HUSSAIN <b>Versus</b> THE STATE OF ASSAM AND 3 ORS.	MR H DAS MR. B C DEKA	SC, AG SC, IRRIGATION
60	WP(C)/343/2023 FIXED	MAYADEVI MEDHI <b>Versus</b> THE STATE OF ASSAM AND 4 ORS.	MR H DAS MR. B C DEKA	SC, AG (A AND E) SC, AGRI. DEPARTMENT SC, FINANCE
<b>ORDERS</b>				
61	I.A.(Civil)/1641/2022 in WP(C)/2689/2020	THE STATE BANK OF INDIA AND 3 ORS <b>Versus</b> KHIRODA DAS AND 3 ORS	MR. S Ali MR K DAS	MR. S BORTHAKUR
	<b>WITH</b> WP(C)/2689/2020	KHIRODA DAS <b>Versus</b> THE STATE BANK OF INDIA AND 6 ORS	MR. S BORTHAKUR MR. P K BORAH MR D GOGOI	MR D C CHAKRAVARTY (r-5,6,7) MR. S Ali (R-1 TO 4) MR K DAS (R-1 TO 4)
62	WP(C)/4971/2022	BHUPENDRA NATH <b>Versus</b> THE STATE OF ASSAM AND 7 ORS.	MR. D DAS SR. ADV MR S KHOUND MR H K NATH	SC, SEC. EDU. GA, ASSAM SC, AG SC, FINANCE
63	WP(C)/6132/2022 B/O	PRODIP KUMAR KHOUND <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MRS. R DEVI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023

11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

**[ For Monday,6th February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**BEFORE:**

**HONOURABLE MRS. JUSTICE MALASRI NANDI**

**COURT NO: 20**

**[THIS BENCH WILL SIT AFTER RISING OF  
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>JUDGMENT</b>				
1	Crl.Pet./228/2021 AT 10:30 AM	HITESH MAHANTA AND 2 ORS <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR N J DAS MR. D BORA	MR. S K SINGH (R2) MR B PUSHILAL (R2) PP, ASSAM
<b>ADMISSION</b>				
2	Crl.Pet./802/2022 FIXED	ANKUR JYOTI BHUYAN <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MD. I AHMED MS M ROY	MR. S CHAUHAN (r-2) MR. P MAZUMDER (r-2) N ALAM (r-2) M. BORUAH (r-2)
<b>BAIL HEARING (BA)</b>				
3	Bail Appln./3557/2022 WITH LCR, FIXED	MOHIM UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MS A DAS SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH MR RITURAJ TIWARI	PP, ASSAM
4	Bail Appln./3561/2022 WITH OFFICE NOTE, LCR FILES, FIXED	SHILA <b>Versus</b> THE STATE OF ASSAM	MR. S MUNIR MS. L ISLAM	PP, ASSAM
5	Bail Appln./3674/2022 FIXED	MD ABDUL SALAM <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
6	Bail Appln./159/2023 FIXED	ASAB UDDIN <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR A IKBAL MS. J GHOSH MS. R DEVI	PP, ASSAM
7	Bail Appln./208/2023 WITH OFFICE NOTE, FIXED	AJJUL HOQUE <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. M U MONDAL MD. I H KHAN MR K ISLAM A A AHMED	PP, ASSAM
8	Bail Appln./211/2023 FIXED	MD. ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. B CHOWDHURY	PP, ASSAM
9	Bail Appln./213/2023 FIXED	LALAM KHONSAI @ HATNEILAM KHONGSAI <b>Versus</b> THE STATE OF ASSAM	MR A SHARMA	PP, ASSAM
10	Bail Appln./216/2023 FIXED	MINAJUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM



11	Bail Appln./218/2023 FIXED	BASER UDDIN KHAN <b>Versus</b> THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	PP, ASSAM
12	Bail Appln./229/2023 FIXED	MD WAHIDUR RAHMAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
13	Bail Appln./231/2023 FIXED	SINTU KUMAR SANT <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY MS S S ZIA	PP, ASSAM
14	Bail Appln./232/2023 FIXED	ASHRAFUL ALOM <b>Versus</b> THE STATE OF ASSAM AND ANR	MR. A M KHAN	PP, ASSAM
15	Bail Appln./233/2023 FIXED	KUNAL KISKO <b>Versus</b> THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
16	Bail Appln./254/2023 WITH OFFICE NOTE, FIXED	ACHCHA LAL MAHATO <b>Versus</b> THE STATE OF ASSAM AND ANR	MR P DAS MR P PRAWAR MS R P DAS	PP, ASSAM
17	Bail Appln./259/2023 FIXED	ANOWAR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
18	Bail Appln./268/2023 FIXED	KAMALJIT SINGHA <b>Versus</b> THE STATE OF ASSAM	MR. K BORUAH MR. MEHBOOB ALAM	PP, ASSAM
19	Bail Appln./271/2023 FIXED	RUPESWAR ROY <b>Versus</b> THE STATE OF ASSAM	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	PP, ASSAM
20	Bail Appln./298/2023 FIXED	SONATAN DAS AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR U S BORGHAIN MR. A BARUAH	PP, ASSAM
21	Bail Appln./315/2023 FIXED	MIRA DAS <b>Versus</b> THE STATE OF ASSAM	MRS. B BORO MS. B W AKHTARA	PP, ASSAM
22	Bail Appln./322/2023 FIXED	AMIT CHOWDHURY <b>Versus</b> THE STATE OF ASSAM	MR. P K ROYCHOWDHURY MR. N G KUNDU MR G DEKA	PP, ASSAM

**BAIL HEARING**

23	AB/3129/2022 FIXED	HUMAYUN SHEIKH @ HUMAYUN ALI AND ANR <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
24	AB/3360/2022 FIXED	ALONGIR HUSSAIN @ ALOMGIR HUSSAIN AKAND <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
25	AB/3731/2022 FIXED	DHRUBAJYOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR S C DAS MR B CHOUDHURY MR. K P PATHAK MR P BURAGOHAIN	PP, ASSAM
26	AB/3758/2022 FIXED	ARFAT ALI AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. R A CHOUDHURY	PP, ASSAM
27	AB/40/2023 FIXED	DULAJ UDDIN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R SARMA MR M Z SHAH	PP, ASSAM
28	AB/122/2023 WITH OFFICE NOTE, FIXED	DHARANI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D GAGAI MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
29	AB/181/2023 FIXED	SHAHAJAMAL HUSSAIN @ SHAHAJAMAL <b>Versus</b> THE STATE OF ASSAM	MR. A M KHAN	PP, ASSAM

30	AB/186/2023 FIXED	AKBAR ALI SARKAR <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
31	AB/216/2023 FIXED	UTPAL BORA AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. A M BORA MR. D K BAIDYA	PP, ASSAM

**ORDERS**

32	Crl.Pet./1226/2019 FIXED	ABDUL LATIF SK. <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. M A I HUSSAIN MR. A K AHMED	PP, ASSAM
33	Crl.Pet./15/2023 FIXED	SANTOSH JAISWAL AND ANR <b>Versus</b> THE CENTRAL BUREAU OF INVESTIGATION AND ANR	MR. M BISWAS MS M DAS	SC, CBI

**HEARING**

34	Crl.Pet./573/2021 WITH LCR 2 FILES, FIXED	JUBLY RYNGKHLEM <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	MR. M MORE (R-2) MR. A BORPUZARI (R-2) PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
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11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
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13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### DAILY CAUSELIST

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Web:ghconline.gov.in

**[ For Monday,6th February 2023]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]  
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

**[AT 10:30 AM]**

**BEFORE:**

**HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

**COURT NO: 23**

**[CRIMINAL AND CIVIL MATTERS]**

**THIS BENCH WILL TAKE UP HEARING CAUSE  
LIST DATED 02-01-2022 TO 03-03-2023  
(RELATING TO CRIMINAL BENCH(CRL.PET.)),  
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b><u>WITHDRAWAL</u></b>				
1	Bail Appln./102/2023 B/O	PINTU SARKAR <b>Versus</b> THE STATE OF ASSAM	MR. A AHMED U U KHAN	PP, ASSAM
<b><u>MOTION (BA)</u></b>				
2	Bail Appln./209/2023 FIXED	HUSSAIN ALI AHMED <b>Versus</b> THE STATE OF ASSAM	MR F KHAN RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
3	Bail Appln./382/2023	SAGAR GOWALA <b>Versus</b> THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
4	Bail Appln./384/2023	RAFIKUL ISLAM @ ROFIQUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
5	Bail Appln./386/2023	MD. SAHID ANUWAR AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR G CHAMUAH	PP, ASSAM
6	Bail Appln./388/2023	PAUL CHETIA <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD R ISLAM	PP, ASSAM
7	Bail Appln./398/2023	BUDHESWAR LAHAN <b>Versus</b> THE STATE OF ASSAM	MR. U DUTTA MR. B. KUMAR	PP, ASSAM
8	Bail Appln./401/2023	YOGENDRA PANDEY <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./404/2023	MOZIBAR RAHMAN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MRS R BEGUM MR. N J DUTTA MR R A AHMED MR M AHMED	PP, ASSAM
10	Bail Appln./407/2023	UBAIDUL ISLAM AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	PP, ASSAM

**MOTION**

11	Crl.Pet./102/2023	AZMINA AHMED <b>Versus</b> GOLAP HUSSAIN AND 3 ORS	Mr M U Ahmed MR F HAQUE	
12	AB/304/2023	ZUAL PARAMANIK @ JUYEL PORAMANIK <b>Versus</b> THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
13	AB/323/2023 B/O	AVISHEK DEY <b>Versus</b> THE STATE OF ASSAM	MR. D DAS	PP, ASSAM
<b>ADMISSION</b>				
14	Crl.Pet./1130/2022 FIXED	HIRAN ALI <b>Versus</b> THE STATE OF ASSAM	MS R R MUZIB MS T GHOSH	PP, ASSAM
<b>BAIL HEARING (BA)</b>				
15	Bail Appln./10/2023 FIXED	DIPAK KAKATI <b>Versus</b> THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
16	Bail Appln./34/2023 WITH OFFICE NOTE, FIXED	NISHANT SHARMA <b>Versus</b> THE STATE OF ASSAM	MR. F A HASSAN MD. I HUSSAIN MD A RAHMAN	PP, ASSAM
17	Bail Appln./194/2023 FIXED	MAHIDUL ISLAM <b>Versus</b> THE STATE OF ASSAM	MR. R ALI H A AHMED	MR A HAQUE MR T T MONI PP, ASSAM
18	Bail Appln./198/2023 FIXED	WASIMA ISLAM SARKAR AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
19	Bail Appln./258/2023 FIXED	ABUL KALAM AZAD AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
20	Bail Appln./273/2023 WITH OFFICE NOTE, FIXED	MOHIBUL HOQUE <b>Versus</b> THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM
21	Bail Appln./309/2023 FIXED	SIDDIQUE ALI <b>Versus</b> THE STATE OF ASSAM	MR. P JAIN MR. P JAIN	PP, ASSAM
<b>WITH</b>				
22	Bail Appln./142/2023	MD IMRAN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. B DEKA MR. P JAIN MR. D DEKA	PP, ASSAM
<b>BAIL HEARING</b>				
23	AB/2436/2022	BHABESH RAJBONGSHI <b>Versus</b> THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
24	AB/2554/2022 FIXED	ASFAK KHAN AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	PP, ASSAM
<b>WITH</b>				
25	AB/2205/2022	MONSUR ALI @ PAPUL <b>Versus</b> THE STATE OF ASSAM	MR. P D NAIR MR. A CHETRY MR G ALAM MR. H ROHMAN MS S GOYAL	PP, ASSAM
26	AB/2654/2022 FIXED	AKIBUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR F HAQUE	PP, ASSAM
27	AB/2739/2022 FIXED	RUPJYOTI SARMA AND 3 ORS <b>Versus</b> THE STATE OF ASSAM	MR. R GOSWAMI MS S DAS MS. U BHATTACHARYYA MS. N DEVI	PP, ASSAM

28	AB/2742/2022 FIXED	MANARANJAN BRAHMA <b>Versus</b> THE STATE OF ASSAM	MR S NEOGI	PP, ASSAM
29	AB/2861/2022	RASHANAN BASUMATARY AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. P P DEKA MR. T DEURI MR D KALITA	PP, ASSAM
30	AB/2878/2022 FIXED	ALA UDDIN CHOUDHURY AND ANR <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. I ALAM MR. T SK MS. R R BORAH	PP, ASSAM
31	AB/2940/2022 FIXED	MAHUYA KHANAM AND 6 ORS <b>Versus</b> THE STATE OF ASSAM	MR K BHUYAN MR N ISLAM	PP, ASSAM
32	AB/3019/2022 FIXED	SIRAJUL HOQUE AND 4 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
33	AB/3057/2022 WITH OFFICE NOTE	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR R DHAR MR R DHAR MD. A MATLIB MR A ALI PP, ASSAM
	<b>WITH</b>			
34	AB/3168/2022	RASHIDA KHATUN AND ANR. <b>Versus</b> THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MR A ALI PP, ASSAM MR. Y ALI
35	AB/3169/2022	GOBINDA BARMAN AND 2 ORS <b>Versus</b> THE STATE OF ASSAM	MR. T N DAS MR. K KASHYAP	PP, ASSAM
36	AB/3195/2022	MD. BUBUL ALI AND 3 ORS. <b>Versus</b> THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY MD A WADUD	PP, ASSAM
37	AB/3241/2022 FIXED	HANIF ALI <b>Versus</b> THE STATE OF ASSAM	MD J ALOM MR. M ISLAM	PP, ASSAM
38	AB/3269/2022 FIXED	SRIMOTI DAS <b>Versus</b> THE STATE OF ASSAM	MR. A A R KARIM MR. A DEB	PP, ASSAM
39	AB/3273/2022	CHANDRANI CHAKRADHARA <b>Versus</b> THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM D ROY	PP, ASSAM
40	AB/3288/2022	LAMBUDHAR PHUKAN <b>Versus</b> THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
41	AB/3308/2022 WITH CASE RECORD, FIXED	BABUL ISLAM @ BABUL ALI <b>Versus</b> THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
42	AB/3334/2022	MOIN UDDIN AHMED <b>Versus</b> THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	PP, ASSAM
43	AB/3564/2022	HAMIDUR RAHMAN <b>Versus</b> THE STATE OF ASSAM	MR Z HUSSAIN MS B B AHMED MR R ISLAM	PP, ASSAM
44	AB/3580/2022	FAHMIDA CHOUDHURY <b>Versus</b> THE STATE OF ASSAM	MR. S C BISWAS MR. A M BARBHUIYA MS A BEGUM	PP, ASSAM
45	AB/3608/2022	YAKUB KHAN <b>Versus</b> THE STATE OF ASSAM	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
46	AB/3663/2022 FIXED	RINTU KALITA @ RINKU KALITA <b>Versus</b> THE STATE OF ASSAM	MR A KALITA MR S DEKA	PP, ASSAM

47	AB/3679/2022 WITH LCR AND CASE DIARY, FIXED	SHAHAR ALI @ SAHAR ALI AND 2 ORS. <b>Versus</b> THE STATE OF ASSAM	MR. M H TALUKDAR	PP, ASSAM
48	AB/3688/2022 FIXED	BIPLOB DAS @ BIPLAB DAS <b>Versus</b> THE STATE OF ASSAM	MR. I CHOUDHURY R L CHUTIA	PP, ASSAM
49	AB/3736/2022 FIXED	LAL MOHAN DAS <b>Versus</b> THE STATE OF ASSAM	MR H R A CHOUDHURY MR. R A CHOUDHURY MR J M SULAIMAN	PP, ASSAM
50	AB/3759/2022 FIXED	BIREN DEKA <b>Versus</b> THE STATE OF ASSAM	MR. P K DAS MR. A K BARUAH	PP, ASSAM
51	AB/3/2023 FIXED	DRAVID PEGU @ DAVID PEGU <b>Versus</b> THE STATE OF ASSAM	MR. T J MAHANTA MR. S U AHMED MR A HAWARI	PP, ASSAM
52	AB/18/2023 FIXED	ANINDITA MUKHERJEE <b>Versus</b> THE STATE OF ASSAM	MR. K K NANDI MISS. R. DAS	PP, ASSAM
53	AB/26/2023 FIXED	JAKIR HUSSAIN <b>Versus</b> THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
54	AB/84/2023 WITH OFFICE NOTE, FIXED	WILSON MUSHAHARY <b>Versus</b> THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR. P AHMED MR N RAY MR P J DAS	PP, ASSAM
55	AB/188/2023 FIXED	BAHAR SULTAN MAZARBHUIYA@ KABIR <b>Versus</b> THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM S. M. ZINNA	MR. D HUSSAIN MR. R A CHOUDHURY MR. R A MAZUMDER PP, ASSAM
56	AB/189/2023 FIXED	RAJU BASUMATARY <b>Versus</b> THE STATE OF ASSAM	MR. K BHATTACHARJEE MR. M SAIKIA MRS. B TALUKDAR	PP, ASSAM
<b>ORDERS</b>				
57	I.A.(CrI.)/368/2022 WITH LCR 4 FILES, B/O in CrI.A./144/2022 <b>WITH</b> CrI.A./144/2022	TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
		TAPAN KACHARI <b>Versus</b> THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
58	I.A.(CrI.)/435/2022 FIXED	HARUN ALI <b>Versus</b> THE STATE OF ASSAM AND 2 ORS.	MR P KATAKI MRS R BEGUM	MR Z KAMAR (r-3) MR D TALUKDAR (R-2) MR. T N DAS (r-3) MR S CHAKRABORTY(R-2) MR P CHOUDHURY (R-2) MR B TALUKDAR (r-3) PP, ASSAM
<b>HEARING</b>				
59	CrI.Pet./670/2017 WITH LCR 1 FILE, B/O	BIRENDRA NATH DAS <b>Versus</b> THE STATE OF ASSAM AND 7 ORS	MR.K BHATTACHARJEE MR.J C BARMAN MR.H TALUKDAR MR.D BANERJEE	MR. K R PATGIRI (R3 TO R7) MS C DAS (R3 TO R7) MS C DAS (R3 TO R7) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
12)	MR. S KATAKI	06-02-2023	To	10-02-2023
13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
16)	MS B DUTTA	06-02-2023	To	09-02-2023
17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023